

**ORISSA HIGH COURT****FILING REPORT AS ON :04/10/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0008782/2021	BISU@ BISWANATH GHADEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /182 /2021 () //
2	BLAPL/0008783/2021	ARIF KHAN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MALGODOWN /184 /2014 () //
3	BLAPL/0008784/2021	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	CHAULIAGANJA /166 /2017 () //
4	BLAPL/0008785/2021	KULAMANI SAHU VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
5	BLAPL/0008786/2021	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	CHAULIAGANJA /265 /2017 () //
6	BLAPL/0008787/2021	SUNIL BAGARTY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHARIAR /274 /2018 () //
7	BLAPL/0008788/2021	MALAYA RANJAN BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /266 /2021 () //
8	BLAPL/0008789/2021	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	CHAULIAGANJA /270 /2017 () //
9	BLAPL/0008790/2021	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	LALBAG /176 /2017 () //
10	BLAPL/0008791/2021	BASUDEV BEHERA VS STATE OF ODISHA	SOUMEN BANERJEE VS	MALGODOWN /246 /2017 () //
11	BLAPL/0008792/2021	SAMBRU SIRIKA@ SIRIKA SAMBURU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /36 /2012 () //

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12	BLAPL/0008793/2021	DHIRENDRA SWAIN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	BANAPUR P.S. /280 /2021 () //
13	BLAPL/0008794/2021	SAIKH ANSAR@ SONU VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /187 /2021 () //
14	BLAPL/0008795/2021	ROHIT KUMAR GAJENDRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	GANGAPUR (ASKA) /21 /2019 () //
15	BLAPL/0008796/2021	BABLU @ SAMSER ALAM VS STATE OF ODISHA	DEVASHISH PANDA VS	RAJGANGPUR /226 /2021 () //
16	BLAPL/0008797/2021	BANA @ SANTOSH KUMAR MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /196 /2021 () //
17	BLAPL/0008798/2021	BIKASH KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /175 /2020 () //
18	BLAPL/0008799/2021	DEBASISH MUKHERJEE@ BABAJI VS STATE OF ODISHA	ASWINI KUMAR DAS VS	NAYAPALLI P.S. /79 /2021 () //
19	BLAPL/0008800/2021	MADAN MOHAN MAHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHADRAK RURAL /355 /2021 () //
20	BLAPL/0008801/2021	WILLIAM KHORA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /295 /2021 () //
21	BLAPL/0008802/2021	BARIA MUNNA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NARAYANPATNA /77 /2021 () //
22	BLAPL/0008803/2021	HASAN SARDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /72 /2021 () //
23	BLAPL/0008804/2021	GOPI BEHERA @ CHINMAYA KUMAR BEHERA	SURYAKANTA DWIBEDI	CHANDAPUR /116 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008805/2021	SAROJ SAHU@ NARENDRA SAHU	GEETANJALI MAJHI	DUNGURIPALI /184 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008806/2021	GURU BALMUCHU	SUBRATA PANDA	HARICHANDANPUR /47 /2019
		VS	VS	()
		STATE OF ORISSA		//
26	BLAPL/0008807/2021	PRADEEP GUNA	SATYAJIT MOHAPATRA	DUNGURIPALI /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008808/2021	SAGAR HESA	SUBRATA PANDA	KEONJHAR SADAR /259 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008809/2021	P. NARASIMHA @ P.KANHA	RAJENDRA NARAYAN ROUT	BADABAZAR /83 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008810/2021	KHETRAMANI MEHER@ PINKU MEHER	SATYABRATA PANDA	PADAMPUR /144 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008811/2021	ALANGIR SEIKH	SURYAKANTA DWIBEDI	TIKABALI /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008812/2021	ANANTA CHARAN PRADHAN	MANAS CHAND	EOW,BHUBANESWAR /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008813/2021	ADAM DIGAL	SANJIB KUMAR BHANJADEO	PURUNAKATAK /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008814/2021	RAJKISHORE NAYAK	MANAS CHAND	EOW,BHUBANESWAR /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008815/2021	SUSANTA SAHOO@ CHANDRA SEKHAR CHAUDHARI	SURYAKANTA DWIBEDI	KHANDAPARA /100 /2021
		VS	VS	()

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35	BLAPL/0008816/2021	STATE OF ODISHA BANA @ SANTOSH KUMAR MALLICK VS	SAROJ KUMAR PADHI VS	// DELANGA /194 /2021 ()
36	BLAPL/0008817/2021	STATE OF ODISHA RAHUL DIGAL VS	PRAMOD KUMAR NAG@NIGAM VS	// / /0 ()
37	BLAPL/0008818/2021	STATE OF ODISHA BHIM RAY VS	S.S.RAY 2 VS	// ADVA /36 /2021 ()
38	BLAPL/0008819/2021	STATE OF ODISHA PINTU @ RUTURAJ DASH VS	PARTHA SARATHI NAYAK VS	// RENGALI DAM SITE /143 /2021 ()
39	BLAPL/0008820/2021	STATE OF ODISHA BELARSEN NAYAK VS	MAHES DAS VS	// BELAGARH /1 /2020 ()
40	BLAPL/0008821/2021	STATE OF ODISHA BATAKRUSHNA BEHERA VS	GOPINATH SETHI VS	// SATYABADI /177 /2019 ()
41	BLAPL/0008822/2021	STATE OF ODISHA GAJENDRA PRADHAN VS	SATYABRATA PANDA VS	// RENGALI (SAMBALPUR) /47 /2021 ()
42	BLAPL/0008823/2021	STATE OF ODISHA BINOD KUMAR BARADA VS	AMITAV TRIPATHY VS	// PADMAPUR /20 /2021 ()
43	BLAPL/0008824/2021	STATE OF ODISHA MOHAN NAG VS	DEEPALI MOHAPATRA VS	// TARBHA /200 /2020 ()
44	BLAPL/0008825/2021	STATE OF ODISHA PUSTARAM GOUDA VS	NIRANJAN MAHARANA VS	// KASHIPUR /45 /2021 ()
45	BLAPL/0008826/2021	STATE OF ODISHA DEBASISH HAZRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// LALBAG /321 /2020 () //

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46	BLAPL/0008827/2021	RINKU@ ASHISH KUMAR SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KISHORENGAR /19 /2018 () //
47	BLAPL/0008828/2021	AMIT KUMAR KAR @ ADI @ ADITYA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	PARADEEP LOCK /123 /2021 () //
48	BLAPL/0008829/2021	RAMESH GOUDA VS STATE OF ODISHA	DEBASNAN DAS VS	PARADEEP /192 /2021 () //
49	BLAPL/0008830/2021	RAJU CHOUDHUY @ RAJU CHODHURY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
50	BLAPL/0008831/2021	ROHIT BERLIA VS IO, D.G., GST INTELLIGENCE, BBSR	LALITENDU MISHRA VS	/ /0 () //
51	BLAPL/0008832/2021	DEEPAK DAS @ DIPU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /230 /2021 () //
52	BLAPL/0008833/2021	KUNTI DURGA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /123 /2021 () //
53	BLAPL/0008834/2021	BRAHMANANDA SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
54	BLAPL/0008835/2021	SARATA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CHANDABALI /148 /2020 () //
55	BLAPL/0008836/2021	MANA @ MANAS KUMAR PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	Bamapada (Industrial Area) /136 /2021 () //
56	BLAPL/0008837/2021	BHANJAY KUMAR BEHERA@ BHANJU VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	Bamapada (Industrial Area) /136 /2021 () //
57	BLAPL/0008838/2021	PRAFULLA PATRA	SAROJ KUMAR MISHRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008839/2021	AJAYA KUMAR BARIK	BHARAT JALLI	BURLA /711 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008840/2021	ISWAR KALTA	AMIT PRASAD BOSE	MANAMUNDA /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008841/2021	SUBASH HARIJAN	J.N.PANDA	LANJIGARH /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008842/2021	MANGAL SOREN	DEVASHIS PANDA	BANGRIPOSI /143 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008843/2021	MOHD AYUB	AMIT PRASAD BOSE	BOIPARIGUDA /185 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008844/2021	DEBASISH BARIK	SATYA NARAYAN MISHRA-4	BASUDEVPUR /176 /2017
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008845/2021	SUDARSHAN SAHOO	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008846/2021	DEEPAK KUMAR SINGH	BISWAJIT RANJAN TRIPATHY	KASHIPUR /93 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008847/2021	MANAS NAIK	AMIT KUMAR NATH	BANTALA /222 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008848/2021	BIJENDRA KUMAR MUKHI	BIDYALOK MOHAPATRA	BARIPADA TOWN /736 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008849/2021	BASUDEV MALLICK	BIPIN KUMAR NAYAK	GADISAGADA /139 /2021
		VS	VS	()

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69	BLAPL/0008850/2021	STATE OF ODISHA JANAKA BISWAL VS	SURYAKANTA DWIBEDI VS	// LATHOR /98 /2021 ()
70	BLAPL/0008851/2021	STATE OF ODISHA MITHUN MANDAL VS	R.N.BISWAL VS	// BAUNISUNI /151 /2019 ()
71	BLAPL/0008852/2021	STATE OF ODISHA DIPI @ DIPENDRA BARIK VS	MANORANJAN MISHRA VS	// ANGUL SADAR PS /285 /2021 ()
72	BLAPL/0008853/2021	STATE OF ODISHA PRADYUMNA KUMAR PRADHAN VS	PARTHA SARATHI NAYAK VS	// SAMAL /197 /2021 ()
73	BLAPL/0008854/2021	STATE OF ODISHA BIDESHI KUMAR SAHU VS	TUKUNA KUMAR MISHRA VS	// JEYPORE SADAR /205 /2021 ()
74	CMAPL/0000269/2021	STATE OF ODISHA RAJLAXMI MOHANTY VS	SISIR KUMAR PUROHIT VS	// // ()
75	CMAPL/0000270/2021	STATE OF ODISHA RASHMI RANJAN PATTANAİK VS	SAMIR KUMAR MISHRA VS	// // ()
76	CMAPL/0000271/2021	UNION OF INDIA DILIP KUMAR PATODIA VS	KALI PRASANNA MISHRA VS	// // ()
77	CMAPL/0000272/2021	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION DINESH KHANDELWAL VS	ADV. VS	// // ()
78	CMP/0000541/2021	KAMAL KISHOR KHANDELWAL KISHAN GARG @ KRISHNA KUMAR GARG VS	ANAMA CHARAN PANDA VS	// // CIVIL JUDGE (SD),ROURKELA(Sundargarh)
79	CMP/0000542/2021	BIJAY KUMAR AGARWAL PRAMOD KUMAR PATRA VS	DWARİKA PRASAD MOHANTY VS	// // EC/0000021/2017 ()
		M/S SANJAY INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED		//

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80	CMP/0000543/2021	SUKANTA KUMAR BEHERA VS SUKANTA KUMAR SWAIN	BHASKAR CHANDRA PANDA VS	// 3RD ADJ,CUTTACK(Cuttack) CS/0000263/2012
81	CMP/0000544/2021	MANJULATA SAMANTRAY VS PRAHALLAD MALLICK	PRANAYANEE DAS MOHAPATRA VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur *) CS/0000079/2014
82	CMP/0000545/2021	SAKUNTALA MAHARANA VS SECRETARY GENERAL ADMINISTRATION DEPARTMENT	S.S.JENA VS	// 0
83	CMP/0000546/2021	AKHAYA KUMAR NAYAK VS SATYA SUNDAR SAHOO	AJIT CHANDRA MOHAPATRA VS	// 0
84	CMP/0000547/2021	SITANATH MISHRA VS KRSUHNA CHANDRA BISWAL	AKASH KUMAR PATTAJOSHI VS	// 0
85	CMP/0000548/2021	SANJIB SAHU @ SANJIB KUMAR SAHU VS PARIMAL PATRA	BHABANI SANKAR DAS VS	// 0
86	CONTC/0005920/2021	DUSMANTA KUMAR PANDA VS ANU GARG,IAS	ADV. VS	// 0
87	CONTC/0005921/2021	ANANDA MAHARANA VS SASWAT MISHRA, IAS	ADV. VS	// 0
88	CONTC/0005922/2021	PARAMANANDA SAMAL VS SASWAT MISHRA,IAS	ADV. VS	// 0
89	CONTC/0005923/2021	BIGHNESWAR NAIK VS ASHOK KUMAR MEENA,IAS	ADV. VS	// 0
90	CONTC/0005924/2021	BISWANATH SAHU VS BIJAYA KUMAR PRADHAN,BDO,G.UDAYAGIRI	ADV. VS	// 0
91	CONTC/0005925/2021	PRAHALLAD KUMAR DEB	ADV.	//

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		VS	VS	0
		REBECA BILUNG,OAS(S)		//
92	CONTC/0005926/2021	ROBEDA BEGUM	ADV.	//
		VS	VS	0
		RAJA RAM,DIRECTOR,SECONDARY,EDU.		//
93	CONTC/0005927/2021	RABINDRA NAYAK	ADV.	//
		VS	VS	0
		JYOTIKANTA BHUJABAL,TAHASILDAR, RASULPUR		//
94	CONTC/0005928/2021	SAROJINI SAHOO	ADV	//
		VS	VS	0
		BISAL SINGH, COLLECTOR, MALKANAGIRI		//
95	CONTC/0005929/2021	TULARAM BARGE	ADV	//
		VS	VS	0
		RAMESH CHANDRA SETHI, D.E.O., NUAPADA		//
96	CONTC/0005930/2021	SAROJ KUMAR ROUT	ADV.	//
		VS	VS	0
		CHANDRA SEKHAR PADHY,DIRECTOR,GROUND WATER DEVELOPMENT		//
97	CONTC/0005931/2021	DR.SARAT CHANDRA CHALAN	ADV	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
98	CONTC/0005932/2021	DR.BAIJAYANTI SINGH TANDAKAR	ADV	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
99	CONTC/0005933/2021	NARENDRA KUMAR PATEL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		MADHU SUDAN PADHI, IAS		//
100	CONTC/0005934/2021	TAPAN KUMAR PATTANAİK	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA,PRINCIPAL SECY.,HOME DEPT.		//
101	CONTC/0005935/2021	PARBATI BHUYAN	PRANAYANEE DASMOHAPATRA	//
		VS	VS	0
		AMIYA KUMAR MISHRA(OAS),BDO,KUJANG		//
102	CONTC/0005936/2021	RAMA CHANDRA NAYAK	ADV.	//
		VS	VS	0

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		ANU GARG,IAS		//
103	CONTC/0005937/2021	PRAFULLA KUMAR MOHANTY	BHABANI SANKAR TRIPATHY	//
		VS	VS	0
		SANJEEV CHOPRA, IAS		//
104	CONTC/0005938/2021	KUMKUMITA NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		TAPAN KUMAR KHUNTIA, TAHASILDAR, ATHAGARH		//
105	CONTC/0005939/2021	CHANDRAKANTI PRADHAN	ADV	//
		VS	VS	0
		ABOLI SUNIL NARAVANE, IAS		//
106	CONTC/0005940/2021	KANHU CHARAN ROUT	GOUTAM KUMAR ROUSTRAY	//
		VS	VS	0
		SATYABRATA SAHOO,IAS		//
107	CONTC/0005941/2021	PADMABATI BAG	ADV	//
		VS	VS	0
		SUSHANTA KUMAR CHOPDAR,D.E.O.,BHAWANIPATNA		//
108	CONTC/0005942/2021	SASMITA SAMAL	ADV	//
		VS	VS	0
		RABINDRANATH NAIK,ENGINEER-IN-CHIEF,P.H.O.,BHUBANESWAR		//
109	CONTC/0005943/2021	BASUDEV MAHANTA	NILAMADHAB SARKAR	//
		VS	VS	0
		ASISH THAKRE,IAS		//
110	CONTC/0005944/2021	SUKANTA KU. DAS	PADMANAVA JENA	//
		VS	VS	0
		SMRUTI RANJAN SATPATHY,TAHASILDAR,TANGI		//
111	CONTC/0005945/2021	PRAVAT KUMAR SAHOO	ASISH KUMAR RAY	//
		VS	VS	0
		SANGRAM SAHOO		//
112	CONTC/0005946/2021	KISHORE CHANDRA MOHANKUDA	ADV.	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
113	CONTC/0005947/2021	BABAJI SAHOO	ADV.	//
		VS	VS	0
		PRADEEP KUMAR JENA,IAS		//

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114	CONTC/0005948/2021	PRATAP KUMAR SAHU VS ANU GARG, IAS	ADV VS	// 0 //
115	CONTC/0005949/2021	HEMENDRA MOHANTA VS ANU GARG, IAS	ADV VS	// 0 //
116	CONTC/0005950/2021	ALEKHA CHANDRA PATRA VS PRADEEP KUMAR JENA, IAS	ADV. VS	// 0 //
117	CONTC/0005951/2021	JOGESWAR GOCHHAIT VS ANU GARG, IAS	ADV VS	// 0 //
118	CONTC/0005952/2021	CHATURBHUJA SWAIN VS SATYABRATA SAHU, IAS	ADV VS	// 0 //
119	CONTC/0005953/2021	BIBHUTI BHUSAN PARIJA VS BISHNUPADA SETHI, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
120	CONTC/0005954/2021	DILLIP KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
121	CONTC/0005955/2021	SIMANCHALA MOHAPATRA VS PRADIPTA KUMAR MOHAPATRA, ADDL. C.S., H AND F.W. DEPT.	ADV VS	// 0 //
122	CONTC/0005956/2021	ANANTA CHARAN SWAIN VS PRADIPTA KUMAR MOHAPATRA, ADDL. C.S., H AND F.W. DEPT.	ADV VS	// 0 //
123	CONTC/0005957/2021	BHAGABAT PAL VS PRADIPTA KUMAR MOHAPATRA, ADDL. C.S., H AND F.W. DEPT.	ADV VS	// 0 //
124	CONTC/0005958/2021	JAGANNATH SAHOO VS PRADIPTA KUMAR MOHAPATRA, ADDL. C.S., H AND F.W. DEPT.	ADV VS	// 0 //
125	CONTC/0005959/2021	LAXMIDHAR DAKUA	ADV	//

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		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL.C.S., H AND F.W. DEPT.		//
126	CONTC/0005960/2021	ARUNA KUMAR SAHOO	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
127	CONTC/0005961/2021	UMAKANTA MOHAPATRA	ADV.	//
		VS	VS	0
		SURESH VASHISHTH,IAS		//
128	CONTC/0005962/2021	BALABHADRA PRADHAN	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
129	CONTC/0005963/2021	KRUSHNA CHANDRA MOHAPATRA	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
130	CONTC/0005964/2021	PRASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
131	CONTC/0005965/2021	MAHAMMED DOUD KHAN	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
132	CONTC/0005966/2021	ALL ODISHA CONTRACTORS ASSOCIATION	SOUMYA MISHRA	//
		VS	VS	0
		DR.KRISHAN KUMAR,IAS		//
133	CONTC/0005967/2021	ALOKA NANDA DAKUA	ADV	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA,ADDL. C.S.,H AND F.W.DEPT.		//
134	CONTC/0005968/2021	KAILASH CHANDRA CHAKRABARTY	ADV	//
		VS	VS	0
		SATYABRATA SAHU,IAS		//
135	CONTC/0005969/2021	SITARAM AGRAWAL	ADV	//
		VS	VS	0
		DR. KISAN KUMAR,IAS		//
136	CONTC/0005970/2021	BIPIN BIHARI NAYAK	ADV	//
		VS	VS	0

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		SATYABRATA SAHU,IAS		//
137	CONTC/0005971/2021	PALLABI PRIYADARSINI MISHRA VS	SOUMYA MISHRA VS	// 0
		GAURAV SHIVAJI ISALWAR,IAS		//
138	CONTC/0005972/2021	NRUSINGHA CHARAN KAR VS	SUBRATA KUMAR MOHANTY VS	// 0
		SASWATA MISHRA,P.S.,HIGHER EDU. DEPT.		//
139	CONTC/0005973/2021	INDUREKHA BRAHMA VS	ADV VS	// 0
		STATE OF ODISHA		//
140	CONTC/0005974/2021	SUSAMA SINGH VS	SUBHEBDU KUMAR PARIDA VS	// 0
		SANJEEV CHOPRA, I.A.S.		//
141	CONTC/0005975/2021	BIJAYA KUMAR PANDA VS	DILLIP KUMAR SAHU VS	// 0
		SATYABRATA SAHU,IAS		//
142	CONTC/0005976/2021	RABI NARAYAN SETHY VS	ADV VS	// 0
		JYOTI DAS,B.D.O.,CHANDBALI		//
143	CONTC/0005977/2021	RAJENDRA THAKUR VS	ADV. VS	// 0
		SMRUTI RANJAN PRADHAN, I.A.S.		//
144	CONTC/0005978/2021	HEMANTA KUMAR JENA VS	ADV. VS	// 0
		SMRUTI RANJAN PRADHAN,IAS		//
145	CONTC/0005979/2021	GHASIA BHOI VS	ADV. VS	// 0
		SMRUTI RANJAN PRADHAN, I.A.S.		//
146	CONTC/0005980/2021	SANTOSH KUMAR SASMAL VS	ADV VS	// 0
		BIDYA BHUSAN,G.M.,EAST COAST RAILWAY		//
147	CONTC/0005981/2021	ABHIMANYU NAYAK VS	ADV. VS	// 0
		SMRUTI RANJAN PRADHAN, I.A.S.		//

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148	CONTC/0005982/2021	SMRUTIREKHA SWAIN@SAHOO VS VIJAYA AMRUTA KULANGE, COLLECTOR CUM CEO	BINAYA KUMAR MOHANTY VS	// ()
149	CONTC/0005983/2021	SAROJ KANTA ROY VS HEMANT SHARMA	SASWAT DAS VS	// ()
150	CONTC/0005984/2021	PRADEEP JENA VS NARESH SAHOO, EXE.ENGNR., TPCODL, CEO, CUTTACK	BINAYA KUMAR MOHANTY VS	// ()
151	CONTC/0005985/2021	AMAR MAJHI VS PRATIK SAHOO, TAHASILIDAR, TIHIDI	ADV. VS	// ()
152	CONTC/0005986/2021	DEVENDRA KUMAR PANDA VS ASHOK KUMAR KALUARAM MEENA, IAS	ADV. VS	// ()
153	CRLA/0000539/2021	SHANKARA SAHU@ SHANKAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /85 /2021 ()
154	CRLA/0000540/2021	RILU JENA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	DHENKANAL SADAR /373 /2021 ()
155	CRLA/0000541/2021	PITAMBAR BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /193 /2020 ()
156	CRLA/0000542/2021	PRASANTA @ JHASAKETAN BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KULABIRA /133 /2014 ()
157	CRLA/0000543/2021	ASHOK KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	BALASORE VIGILANCE /22 /2012 ()
158	CRLA/0000544/2021	BIJAYA KUMAR BHOI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	THAKURGARH /19 /2015 ()
159	CRLA/0000545/2021	HAGURA @ PRAMOD BARIK	RITA SINGH	MAHANGA /67 /2017

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLA/0000546/2021	BHAGABATA NAIK	BHAGABAT PRASAD RATH	BADSAHI /85 /2006
		VS	VS	()
		STATE OF ODISHA		//
161	CRLA/0000547/2021	LIPU @ ALOK KUMAR SAHOO	AMITAV TRIPATHY	BANKI /142 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	CRLA/0000548/2021	GANGADHAR SAHOO	SUSANTA KUMAR DASH	CUTTACK VIGILANCE /10 /1984
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
163	CRLMA/0000223/2021	RANJIT MISHRA	SOMANATH NANDA	BHADRAK RURAL /156 /2018
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMA/0000224/2021	SURESH BAG	NIRMAL CHANDRA MOHANTY	TITILAGARH /292 /2021
		VS	VS	()
		HOME		//
165	CRLMC/0001842/2021	AJIT KUMAR SWAIN	SIDHARTHA DAS	BARGARH /322 /2016
		VS	VS	()
		STATE OF ORISSA		//
166	CRLMC/0001843/2021	SHANKARLAL SAHA	B.S.PANIGRAHI	/ /0
		VS	VS	()
		SUNIL KUMAR SAHA		//
167	CRLMC/0001844/2021	GOUTAM KUMAR MALLICK	GYANENDRA CHANDRA SWAIN	ANGUL TOWN /11 /2014
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0001845/2021	VICKY PANAIGRAHI @ SUBHRANSU PANIGRAHI	KOUSIK ANANDA GURU	UDITNAGAR /175 /2021
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001769/2021	GIRISH CHANDRA PARIJA	BIPLAB P.B. BAHALIA	JAGATPUR /385 /2021
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001770/2021	PRAVAT KUMAR SWAIN	SATYABRATA MOHANTY	/ /0
		VS	VS	()

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171	CRLMP/0001771/2021	STATE OF ODISHA FAGU @ NRUSINGHA ROUT VS	KSHIROD KUMAR ROUT VS	// / /0 ()
172	CRLMP/0001772/2021	STATE OF ODISHA DIPTI LAXMI MOHANTY VS	KRUSHNA CHANDRA DASH VS	// / /0 ()
173	CRLMP/0001773/2021	STATE OF ODISHA KULU NAYAK VS	RAMDAS ACHARY VS	// / /0 ()
174	CRLMP/0001774/2021	STATE OF ODISHA JATINDRA MAHAKUD VS	ARIJEET MISHRA VS	// / /0 ()
175	CRLMP/0001775/2021	STATE OF ODISHA ABHISEK MISHRA VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
176	CRLMP/0001776/2021	STATE OF ODISHA SUSAMA CHOUDHURY VS	MANORANJAN MOHAPATRA VS	// / /0 ()
177	CRLMP/0001777/2021	STATE OF ODISHA APARAJITA SAHOO VS	SURESH KUMAR PANDA VS	// / /0 ()
178	CRLMP/0001778/2021	STATE OF ODISHA APARAJITA SAHOO VS	SURESH KUMAR PANDA VS	// / /0 ()
179	CRLMP/0001779/2021	STATE OF ODISHA ABHIRAM MOHAPATRA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
180	CRLMP/0001780/2021	STATE OF ODISHA LAXMIPRIYA NAYAK VS	SURESH KUMAR PANDA VS	// / /0 ()
181	CRLMP/0001781/2021	STATE OF ODISHA MD.ANWAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //

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182	CRLMP/0001782/2021	MD.ANWAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	//0 0 //
183	CRLMP/0001783/2021	URMILA CHOUDHURY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 0 //
184	FAO/0000218/2021	THE SENIOR DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS SEBATI TUDU	THE SENIOR DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS	// 0 //
185	FAO/0000219/2021	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS M. POCHMALU @ PANCHAMALU	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	// 0 //
186	FAO/0000220/2021	M/S. NEW INDIA ASSURANCE CO. LTD. VS RANJAN KUMAR SAHOO	V.NARASINGH VS	// 0 //
187	FAO/0000221/2021	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	FAO/0000222/2021	MONGRA MAHISH @ MONGRA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
189	FAO/0000223/2021	ARJUN JAIPURIA @ ARJUNA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
190	FAO/0000224/2021	JAMUNA HANTAL VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
191	FAO/0000225/2021	SUSHILA HARO VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
192	FAO/0000226/2021	SK ASALAM VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
193	FAO/0000227/2021	PARBATI SWAIN	DEEPALI MOHAPATRA	//

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		VS	VS	0
		UNION OF INDIA		//
194	ITA/0000027/2021	PRINCIPAL COMMISSIONER OF INCOME TAX TUSHAR KANTI SATAPATHY, SR. S.C. OF I.T., O.H.C.		//
		VS	VS	0
		M/S. ODISHA POWER TRANSMISSION CORPORATION LTD.		//
195	ITA/0000028/2021	PRINCIPAL COMMISSIONER OF INCOME TAX TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.),O.H.C.		//
		VS	VS	0
		SANJUKTA KUMARI SAHU		//
196	MACA/0000341/2021	CHAITANYA BISWAL	K.C.NAYAK	//
		VS	VS	0
		ARUNA MOHAPATRA		//
197	MACA/0000342/2021	RAMESH CHANDRA SAHOO	K.C.NAYAK	//
		VS	VS	0
		ARUNA MOHAPATRA		//
198	MACA/0000343/2021	AMRIT MOHANTY	K.C.NAYAK	//
		VS	VS	0
		BHAGYALAXMI NAYAK		//
199	MATA/0000064/2021	ASHIS RANJAN PANDA	SUPRAVA BEHERA	//
		VS	VS	0
		SAGARIKA PANDA		//
200	RSA/0000104/2021	PRATIVA PANDA	PRASAN KUMAR SAHOO	//
		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
201	RVWPET/0000185/2021	KHIROD KUMAR OTA	GURUDUTTA KAR	//
		VS	VS	0
		ASISH KUMAR DIBEDI		//
202	STREV/0000038/2021	M/S. SBEC PROJECTS PVT. LTD.	CHITTARANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	TRP(C)/0000319/2021	JAYANTI MOHAPATRA @ CHHABILATA	BISWAJIT MOHANTY	//
		VS	VS	0
		THE C.E.O., CESU		//
204	TRP(C)/0000320/2021	SASMITA PATRA	NRUSINGH CHARAN ROUT	//
		VS	VS	0

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205	TRP(C)/0000321/2021	SATYAJIT SAHOO RUTUPARNA DAS VS	SUNIL KUMAR PATNAIK VS	// // ()
206	TRP(C)/0000322/2021	PRITISH PATNAIK LIPSA SAMANTARAY VS	GHANASHYAM MUDULI VS	// // ()
207	TRPCRL/0000074/2021	RAJESH SWAIN MANASWINI PRUSTY VS	BHARAT JALLI VS	// // ()
208	WA/0000761/2021	STATE OF ODISHA ODISHA LIFT IRRIGATION CORPORATION LTD VS	SATYABRATA MOHANTY (1) VS	// // ()
209	WA/0000762/2021	ABHIMANYU PANDA STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // ()
210	WA/0000763/2021	NIMAIN CHARAN DAS STATE OF ODISHA VS	SR.S.C. (S AND ME) VS	// // ()
211	WA/0000764/2021	AJAYA KUMAR ROUT STATE POLLUTION CONTROL BOARD,ODISHA VS	BIBUDHENDRA DASH VS	// // ()
212	WA/0000765/2021	DR. HADIBANDHU PANIGRAHY TARINI THAKURANI MAHA VIDYALAYA, GHATMPUR VS	ANIL KUMAR MOHANTY (A) VS	// // ()
213	WP(C)/0031323/2021	SIDHARTH KUMAR DAS VIKASH KUMAR SAHA VS	SIDHARTHA RAY VS	// // ()
214	WP(C)/0031324/2021	EXECUTIVE OFFICER,BARIPADA MUNICIPALITY LAMBODHAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // ()
215	WP(C)/0031325/2021	STATE OF ODISHA RABINDRA KUMAR DAS VS	SUSHANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0031326/2021	M/S P J MINERALS INTERNATIONAL PVT. LTD VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
217	WP(C)/0031327/2021	MANISH PRADHAN @ MANISH KUMAR PRADHAN VS STATE OF ODISHA	SURAJ KANTA DWIBEDI VS	// 0 //
218	WP(C)/0031328/2021	SUDHIR RANJAN PATEL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
219	WP(C)/0031329/2021	UMESH KUMAR PANDA VS STATE OF ODSHA	PRASANTA KUMAR MOHANTY VS	// 0 //
220	WP(C)/0031330/2021	BANAMALI MAHANTA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
221	WP(C)/0031331/2021	MANISH PRADHAN @ MANISH KUMAR PRADHAN VS STATE OF ODISHA	SURAJ KANTA DWIBEDI VS	// 0 //
222	WP(C)/0031332/2021	SASMITA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
223	WP(C)/0031333/2021	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SOURAV TIBREWAL VS	// 0 //
224	WP(C)/0031334/2021	FAKIR MOHAN SAHA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
225	WP(C)/0031335/2021	BIDYASINI GOUDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
226	WP(C)/0031336/2021	UMESH CHANDRA PATTNAIK VS STATE OF ODISHA	A.N.DAS VS	// 0 //
227	WP(C)/0031337/2021	MAHANANDA BAROI	PRASANTA KUMAR NANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0031338/2021	AKSHAYA KUMAR DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0031339/2021	DEBENDRA KUMAR SAHOO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		DG OF POLICE, CUTTACK		//
230	WP(C)/0031340/2021	BIJAYA KUMAR BASTIA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0031341/2021	SATYA NARAYAN SETHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0031342/2021	GIRIDHARI SUNDARA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0031343/2021	SUSHREESANGITA PATI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0031344/2021	SAGARI MALIK	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0031345/2021	SASMITA SANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0031346/2021	RAJKISHORE PANDA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0031347/2021	SHIBA SHAKTI SHG, BODEN,	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0031348/2021	PRAFULLA CHANDRA TRIPATHY	PURUSOTTAM CHULI	//
		VS	VS	0

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239	WP(C)/0031349/2021	STATE OF ODISHA KIRANBALA DAS VS	BIPLAB P.B. BAHALI VS	// // 0
240	WP(C)/0031350/2021	STATE OF ODISHA USHA PATRA @ USHA RAO VS	SIDHARTH PRASAD DAS VS	// // 0
241	WP(C)/0031351/2021	THE STATE OF ODISHA KAILASH CHANDRA MAHAPATRA VS	MANAS RANJAN PADHI VS	// // 0
242	WP(C)/0031352/2021	STATE OF ODISHA KAILASH CHANDRA LENKA VS	SURYA NARAYAN PATNAIK VS	// // 0
243	WP(C)/0031353/2021	STATE OF ODISHA NIBEDITA SINGHA VS	MANAS RANJAN PADHI VS	// // 0
244	WP(C)/0031354/2021	STATE OF ODISHA DEEPAK KUMAR SETHI VS	NEPOLEON SAHANI VS	// // 0
245	WP(C)/0031355/2021	UNION OF INDIA SARBESWAR JENA VS	SURYA NARAYAN PATNAIK VS	// // 0
246	WP(C)/0031356/2021	STATE OF ODISHA RASHMI RANJAN MISHRA VS	MANAS RANJAN PADHI VS	// // 0
247	WP(C)/0031357/2021	STATE OF ODISHA RAMA CHANDRA DAS VS	GOPAL SINHA VS	// // 0
248	WP(C)/0031358/2021	STATE OF ODISHA LAXMI NARAYAN TIWARY VS	GOPAL SINHA VS	// // 0
249	WP(C)/0031359/2021	STATE OF ODISHA UPENDRA NATH PARIDA VS	MANAS RANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0031360/2021	BANK OF MAHARASHTRA VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0031361/2021	PRAKASH KUMAR PATRA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
252	WP(C)/0031362/2021	ARUN KUMAR DALAI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
253	WP(C)/0031363/2021	RABINDRA KUMAR MANIK VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
254	WP(C)/0031364/2021	SULOCHANA BEHERA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
255	WP(C)/0031365/2021	RAMA CHANDRA BEHERA VS THE COLLECTOR CUM DM, PURI	MANAS RANJAN BADAJENA VS	// 0 //
256	WP(C)/0031366/2021	ARUN KUMAR PATEL VS R.T.O.,SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0031367/2021	LAXMIKANTA @ LAXMIDHAR SAHU VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
258	WP(C)/0031368/2021	SAROJ KANTA PATI VS CHIEF MANAGER,INDIAN BANK,KHURDA	ARIJEET MISHRA VS	// 0 //
259	WP(C)/0031369/2021	MADHURI BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
260	WP(C)/0031370/2021	BIKASH KUMAR PRUSTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
261	WP(C)/0031371/2021	M/S. TSM CARRIER	ADHIRAJ MOHANTY	//

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		VS	VS	0
		CM-AO INDIAN BANK, SAMBALPUR		//
262	WP(C)/0031372/2021	JHULAN KHAN	SATYABRATA MOHANTY	//
		VS	VS	0
		SECY, DEPT.OF R AND DM, GOVT. OF ODISHA		//
263	WP(C)/0031373/2021	APARNA SINHA	DR. J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0031374/2021	LOKANATH BEHERA	TUNA SAHU	//
		VS	VS	0
		THE ASST. GM, BANK OF BARODA, CUTTACK		//
265	WP(C)/0031375/2021	SIBA PRASAD KHAMARI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0031376/2021	PARTHA SARATHI MISHRA	BUDHADEV ROUSTRAY	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0031377/2021	KALYANI DAS	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0031378/2021	DUSHASAN NAIK	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0031379/2021	AJAYA KUMAR MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
		SECY.,NIOS,UTTAR PRADESH		//
270	WP(C)/0031380/2021	RABINDRA NATH GOUDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031381/2021	MAHENDRA KUMAR MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0031382/2021	ANUPAMA NAIK	ANANTA KUMAR MOHAPATRA	//
		VS	VS	0

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273	WP(C)/0031383/2021	STATE OF ODISHA ARUNA KUMAR DAS VS	TRILOCHAN NANDA VS	// // 0
274	WP(C)/0031384/2021	STATE OF ODISHA M/S EAST COAST RAILWAY CONTRACT SHRAMIK UNION	ANISH KANTHI SATAPATHY VS	// // 0
275	WP(C)/0031385/2021	UNION OF INDIA KALU SWAIN VS	AMIYA KUMAR CHHATOI VS	// // 0
276	WP(C)/0031386/2021	STATE OF ODISHA KISHOR KUMAR BHANJA VS	SYAMALENDU PATTNAIK VS	// // 0
277	WP(C)/0031387/2021	REGIONAL MANAGER,RBI,BBSR NARASINGH MANDANGI VS	A.B.PARIDA VS	// // 0
278	WP(C)/0031388/2021	STATE OF ODISHA KISHOR KUMAR BHANJA VS	SYAMALENDU PATTNAIK VS	// // 0
279	WP(C)/0031389/2021	REGIONAL MANAGER,RBI,BBSR RAJESH PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // 0
280	WP(C)/0031390/2021	PNB, SAMBALPUR SAMEER NAIK VS	SIDDHARTHA SAMAL VS	// // 0
281	WP(C)/0031391/2021	STATE OF ODISHA GOBARDHAN ACHARYA VS	DURLABHA RANJAN MISHRA VS	// // 0
282	WP(C)/0031392/2021	STATE OF ODISHA DAYANIDHI HOTA VS	DURLLABHA RANJAN MISHRA VS	// // 0
283	WP(C)/0031393/2021	STATE OF ODISHA KALI CHARAN SADANGI VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

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284	WP(C)/0031394/2021	MAGUNI DASH VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
285	WP(C)/0031395/2021	RAMACHANDRA PATRA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
286	WP(C)/0031396/2021	DURGA CHARAN BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
287	WP(C)/0031397/2021	SANTOS KUNAR BAURI @ M SANTOSH VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	// 0 //
288	WP(C)/0031398/2021	REGIONAL COOPERATIVE MARKETING SOCIETY VS STATE OF ODISHA	ANIL KUMAR MISRA VS	// 0 //
289	WP(C)/0031399/2021	BABULU MOHANTA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
290	WP(C)/0031400/2021	RAMAKANTA MALLICK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
291	WP(C)/0031401/2021	ANANTA KUMAR BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
292	WP(C)/0031402/2021	DILIP KUMAR SAMAL VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
293	WP(C)/0031403/2021	BHARAT CHANDRA MOHAKUD VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
294	WP(C)/0031404/2021	HIMALAYA NAYAK VS STATE OF ODISHA	TUSAR KANTA NAYAK VS	// 0 //
295	WP(C)/0031405/2021	MADHUSUDAN JENA	TUSAR KANTA NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031406/2021	ULLASH CHANDRA LENKA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031407/2021	B.LILLESWAR RAO	TUSAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0031408/2021	SUBARNA NAYAK	BANSIDHAR BAUG	//
		VS	VS	0
		DISTRICT SUB REGISTRAR, KHURDA		//
299	WP(C)/0031409/2021	SHIBADUTTA MAHAPATRA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031410/2021	NRUSINGHA NANDA MOHAPATRO		//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031411/2021	DILLIP KUMAR DWIBEDI@DWIBEDEY	DEBASIS MISHRA	//
		VS	VS	0
		THE CHIEF G.M.,RBI,MUMBAI		//
302	WP(C)/0031412/2021	SUNITA RANI SAHU	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031413/2021	COOPERATIVE HOUSING COLONY WELFARE SOCIETY	SANKHARAJAN RANJIT	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0031414/2021	BALAKRISHNA NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031415/2021	SAHADEV SAHU	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031416/2021	LALIT KUMAR DAS	BIVUDATTA CHALAN	//
		VS	VS	0

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307	WP(C)/0031417/2021	STATE OF ODISHA BHAGABAT PANDA VS	GOPINATH SETHI VS	// // 0
308	WP(C)/0031418/2021	STATE OF ODISHA MINATI PATTANAİK VS	NIRANJAN NAYAK VS	// // 0
309	WP(C)/0031419/2021	STATE OF ODISHA KARUNAKAR PANDA VS	GOPINATH SETHI VS	// // 0
310	WP(C)/0031420/2021	STATE OF ODISHA SANTOSH KUMAR DAS VS	NIRANJAN NAYAK VS	// // 0
311	WP(C)/0031421/2021	STATE OF ODISHA AMITAV KUMAR BAHALIA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
312	WP(C)/0031422/2021	STATE OF ODISHA KAILASH CHANDRA TRIPATHY VS	NIRANJAN NAYAK VS	// // 0
313	WP(C)/0031423/2021	STATE OF ODISHA BASANT KUMAR PADHI VS	NIRANJAN NAYAK VS	// // 0
314	WP(C)/0031424/2021	STATE OF ODISHA AISHORIYA SAHOO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
315	WP(C)/0031425/2021	STATE OF ODISHA SITA PRASAD SAHOO VS	NIRANJAN NAYAK VS	// // 0
316	WP(C)/0031426/2021	STATE OF ODISHA AMIT KUMAR SWAIN VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
317	WP(C)/0031427/2021	STATE OF ODISHA DURYADHAN SUBUDHI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// // 0 //

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318	WP(C)/0031428/2021	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
319	WP(C)/0031429/2021	RAJESWARI NANDI@PATRA VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
320	WP(C)/0031430/2021	RASMITA PANIGRAHI VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
321	WP(C)/0031431/2021	JAMBABATI MAJHI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
322	WP(C)/0031432/2021	KAILASH CHANDRA PRADHAN VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
323	WP(C)/0031433/2021	BINODINI SAMAL VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
324	WP(C)/0031434/2021	KAILASH CHANDRA DASH VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
325	WP(C)/0031435/2021	RAGHUNATH SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
326	WP(C)/0031436/2021	BANKIM BIHARI MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
327	WP(C)/0031437/2021	ANJANA KUMARI MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
328	WP(C)/0031438/2021	BHABANI SANKAR NAYAK VS R.T.O.,BHANJANAGAR	SYAMALENDU PATTNAIK VS	// 0 //
329	WP(C)/0031439/2021	AMRITA PATHY	PRADEEP KUMAR MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0031440/2021	MANAS KUMAR BARIK	SYAMALENDU PATNAIK	//
		VS	VS	0
		REGIONAL MANAGER,RBI,BBSR		//
331	WP(C)/0031441/2021	PRATIK ANAND	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0031442/2021	BIRAJA PRASAD TRIPATHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0031443/2021	ANNAPURNA NAYAK	A.B.PARIDA	//
		VS	VS	0
		COMMNR-CUM-SECY,BBSR		//
334	WP(C)/0031444/2021	LILIMA MOHARANA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0031445/2021	MIR MURSHID	SAMBIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0031446/2021	SASMITA DASH	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0031447/2021	PUSPAMITA MISHRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0031448/2021	DILLIP KUMAR PRADHAN	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0031449/2021	SUDEEP KUMAR MAHARANA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0031450/2021	PRAVAT KUMAR SAHOO	SATYAJIT BEHERA	//
		VS	VS	0

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341	WP(C)/0031451/2021	STATE OF ODISHA SOUDAMINI PATHY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
342	WP(C)/0031452/2021	STATE OF ODISHA PNB, BBSR VS	GURUDUTTA KAR VS	// // 0
343	WP(C)/0031453/2021	COLLECTOR AND DM, CUTTACK TRINATH PANDE VS	PRASANNA KUMAR MISHRA VS	// // 0
344	WP(C)/0031454/2021	STATE OF ODISHA AMARESH CHANDRA SENAPATI VS	PRADEEP KUMAR DAS VS	// // 0
345	WP(C)/0031455/2021	STATE OF ODISHA PATA SIBA SHANKAR VS	PRASANTA KUMAR PANDA VS	// // 0
346	WP(C)/0031456/2021	COLLECTOR,GANJAM DUSHILA MANDAL VS	SUSANTA KU. MISHRA VS	// // 0
347	WP(C)/0031457/2021	CHAIRMAN, UTKAL GRAMINA BANK, BOLANGIR JHADESWAR MAHANTA VS	B.N.PARIDA VS	// // 0
348	WP(C)/0031458/2021	STATE OF ODISHA BANAMALI MAHANTA VS	B.N.PARIDA VS	// // 0
349	WP(C)/0031459/2021	STATE OF ODISHA BALUNKESWAR SAHOO VS	HEMANTA KUMAR RATSINGH VS	// // 0
350	WP(C)/0031460/2021	DIRECTOR CONSOLIDATION, ODISHA SURESH KUMAR PALEI VS	B.N.PARIDA VS	// // 0
351	WP(C)/0031461/2021	STATE OF ODISHA SANJUKTARANI KAR VS	MANOJA KUMAR KHUNTIA VS	// // 0
		GM, STAFF PNESSION GRIEVANCE CELL		//

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352	WP(C)/0031462/2021	CHAKRADHARA DHANGADA MAJHI VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
353	WP(C)/0031463/2021	SARBESWAR SETHI VS ADDL. DM(REVENUE), BHADRAK	A.B.PARIDA VS	// 0 //
354	WP(C)/0031464/2021	MANASWINI SAHOO VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	// 0 //
355	WP(C)/0031465/2021	BILAS KUMAR BISWAL VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	NAGEN KUMAR BARIK VS	// 0 //
356	WP(C)/0031466/2021	BHARATIYA BIKASH PARISHAD VS UNION OF INDIA	GOPAL PRASAD JENA VS	// 0 //
357	WP(C)/0031467/2021	SAKTIKANTA DAS VS CDA, CUTTACK	NAGEN KUMAR BARIK VS	// 0 //
358	WP(C)/0031468/2021	MARKANDA PRASAD NAYAK VS STATE OF ODISHA	A.B.PARIDA VS	// 0 //
359	WP(C)/0031469/2021	PRADEEP YADAV VS R.T.O.,CHANDIKHOLE	SUBASH CHANDRA PANI VS	// 0 //
360	WP(C)/0031470/2021	SUSANTA MALICK VS CANARA BANK,BARI BRANCH	SUBRAT MISHRA VS	// 0 //
361	WP(C)/0031471/2021	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
362	WP(C)/0031472/2021	RABI NANDAN DASH VS TAHASILDAR,KEONJHAR	SUBRAT MISHRA VS	// 0 //
363	WP(C)/0031473/2021	ANIL KUMAR MOHANTY	GYANALOKA MOHANTY	//

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		VS	VS	()
364	WP(C)/0031474/2021	GM(HR), BANK OF INDIA SANTOSH KUMAR SATPATHY	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	()
365	WP(C)/0031475/2021	CHAIRMAN-CUM-MD,ODISHA,HPCL SACHINDRANATH SHA	SHASHI BHUSAN JENA	//
		VS	VS	()
366	WP(C)/0031476/2021	STATE OF ODISHA BIJETA SAHA	SHASHI BHUSAN JENA	//
		VS	VS	()
367	WP(C)/0031477/2021	CHIEF MANAGER, INDIAN BANK, BERHAMPUR TARAK NATH DAS	SITIKANTA MISHRA	//
		VS	VS	()
368	WP(C)/0031478/2021	BANK OF BARODA NIRMALA SETHI	BIPLABA P.B.BAHALI	//
		VS	VS	()
369	ABLAPL/0013132/2021	SANJEEV KUMAR SETHI ABINA NAIK	PARTHA SARATHI TRIPATHY	CHHENDIPADA /417 /2021
		VS	VS	()
370	ABLAPL/0013133/2021	STATE OF ODISHA RABINDRA SAHOO	AMITAV TRIPATHY	//
		VS	VS	()
371	ABLAPL/0013134/2021	STATE OF ODISHA MOHAN ROUT	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
372	ABLAPL/0013135/2021	STATE OF ODISHA PANDAB@ SUMIT BEHERA	ANIRUDHA DAS	//
		VS	VS	()
373	ABLAPL/0013136/2021	STATE OF ODISHA RANJIT PUNJI	JAGABANDHU SAHU	//
		VS	VS	()
374	ABLAPL/0013137/2021	STATE OF ODISHA JYOTI PRASAD NAYAK	MANORANJAN PADHY	//
		VS	VS	()

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375	ABLAPL/0013138/2021	STATE OF ODISHA AMIT KUMAR RAM VS	B.N.MAHAPATRA VS	// GORUMOHISANI /105 /2021 ()
376	ABLAPL/0013139/2021	STATE OF ODISHA NALINI RANA VS	SACHIDANANADA PADHEE VS	// SAINTALA /130 /2021 ()
377	ABLAPL/0013140/2021	STATE OF ODISHA NAMRATA SENAPATI @ MAMMINA SENAPATI VS	D.R.BEHERA VS	// TIHIDI /349 /2021 ()
378	ABLAPL/0013141/2021	STATE OF ODISHA BRUSABHA TANDI@ MUSUDU VS	SACHIDANANDA PADHEE VS	// barpalli /12 /2021 ()
379	ABLAPL/0013142/2021	STATE OF ODISHA MANTU DAS VS	ARJUNA CHARANA BEHERA VS	// Bamapada (Industrial Area) /84 /2021 ()
380	ABLAPL/0013143/2021	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA @ PRAMOD MOHAPATRA VS	MOHAPATRA PRADHAN VS	// BAISINGA /284 /2021 ()
381	ABLAPL/0013144/2021	STATE OF ODISHA PUNIYA MAHAKUD VS	PRAMOD KUMAR JENA VS	// BARIA /70 /2021 ()
382	ABLAPL/0013145/2021	STATE OF ODISHA SARAT TARAI VS	ANUGRAHA NARAYAN SAMANTARAY VS	// BALICHANDRAPUR /337 /2020 ()
383	ABLAPL/0013146/2021	STATE OF ODISHA SANJAY @ TULIA POLEI VS	ANUGRAHA NARAYAN SAMANTARAY VS	// ERASAMA /229 /2021 ()
384	ABLAPL/0013147/2021	STATE OF ODISHA ASHIS NAIK VS	MANOJ KUMAR PANDA VS	// ANGUL SADAR PS /340 /2021 ()
385	ABLAPL/0013148/2021	STATE OF ODISHA DILIP NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// ANGUL SADAR PS /340 /2021 () //

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386	ABLAPL/0013149/2021	MURALI NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	ANGUL SADAR PS /340 /2021 () //
387	ABLAPL/0013150/2021	ANKIT PUTI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KULIANA /105 /2021 () //
388	ABLAPL/0013151/2021	MATHURANANDA PRADHAN VS STATE OF ODISHA	AMARESH CHANDRA SAMAL VS	ATHAMALLIK /30 /2013 () //
389	ABLAPL/0013152/2021	NANHE@ ABDUL JABAR VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR TOWN /140 /2021 () //
390	ABLAPL/0013153/2021	M.VENKATESH@ M. VENKETESH VS STATE OF ODISHA	DIGAMBAR SETHI VS	CHANDILI /16 /2019 () //
391	ABLAPL/0013154/2021	AKSHAYA KUMAR SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /175 /2021 () //
392	ABLAPL/0013155/2021	NAROTTAM @ NARASINGHA MAHANTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH SADAR /141 /2021 () //
393	ABLAPL/0013156/2021	RAJU MAHANANDA VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR SADAR /169 /2021 () //
394	ABLAPL/0013157/2021	SANTOSA @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	NAYAGARH SADAR /146 /2021 () //
395	ABLAPL/0013158/2021	KUMUDINI JENA VS STATE OF ODISHA	BINI MISHRA VS	AUL /279 /2021 () //
396	ABLAPL/0013159/2021	G. CHANDI RAO VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	LALBAG /250 /2021 () //
397	ABLAPL/0013160/2021	KAILASH MAHANTA@ MEKA MAHANTA	RAMAKANTA PRADHAN	BAISINGA /285 /2021

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0013161/2021	PARAMESWAR BEHERA	ANIRUDHA DAS	MOTANGA /197 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0013162/2021	SUVENSU SEKHAR JENA	BINI MISHRA	AUL /279 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0013163/2021	SABITRI MISHRA	TRILCHAN DASH	CHANDANPUR /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0013164/2021	SANATAN SAMAL	BIKASH KUMAR ROURAY	MAHANGA /210 /2021
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0013165/2021	SANTOSH KUMAR MOHAPATRA	PARTHA SARATHI NAYAK	JAJPUR SADAR /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0013166/2021	KASINATH MISHRA	TRILCHAN DASH	CHANDANPUR /224 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0013167/2021	PABITRA MALLIK @ PABITRA KUMAR MALLIK @ PABITRA MISHRA	KRISHNA MISHRA	JAJPUR ROAD /302 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0013168/2021	JATIA @ SUBAS SWAIN	RABINDRA NATH PANDA	BAIDESWAR /85 /2021
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0013169/2021	MADHU JENA @ MADHUSUDAN JENA	ARIJEET MISHRA	KOREI /258 /2021
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0013170/2021	BALAMUKUNDA @ TUKU SWAIN	CHITTA RANJAN SAHU	BARAMBA /223 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0013171/2021	ABINASH KUMAR RAM	MAHES DAS	LAXMISAGAR P.S. /309 /2021
		VS	VS	()

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409	ABLAPL/0013172/2021	STATE OF ODISHA BISU@ BISWANATH PRADHAN VS	AMITAV TRIPATHY VS	// SARANAKUL /60 /2021 ()
410	ABLAPL/0013173/2021	STATE OF ODISHA DHRUBA CHARAN PALLEI VS	ARIJEET MISHRA VS	// KALINGA NAGAR /212 /2021 ()
411	ABLAPL/0013174/2021	STATE OF ODISHA MOTI@ KAMALUDDIN KHAN VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /543 /2021 ()
412	ABLAPL/0013175/2021	STATE OF ODISHA BINAY BHUSAN SARAN VS	PARESH KUMAR MOHANTY VS	// KUAKHIA /321 /2021 ()
413	ABLAPL/0013176/2021	STATE OF ODISHA UDHAB ROHIDAS VS	BIJAYA KUMAR RAGADA VS	// SASON /232 /2021 ()
414	ABLAPL/0013177/2021	STATE OF ODISHA GADADHAR BEHERA VS	ALOK KUMAR PANDA VS	// DIGAPAHANDI /232 /2021 ()
415	ABLAPL/0013178/2021	STATE OF ODISHA DAMBARU BEHERA@ LALCHAN BEHERA VS	SURYAKANTA DWIBEDI VS	// LARAMBA /140 /2021 ()
416	ABLAPL/0013179/2021	STATE OF ODISHA ISWAR MALLIK VS	SAROJ KUMAR DASH VS	// BHUBAN /400 /2021 ()
417	ABLAPL/0013180/2021	STATE OF ODISHA PRAFULLA PRADHAN VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /153 /2021 ()
418	ABLAPL/0013181/2021	STATE OF ODISHA BANITA SAHOO VS	SALAUDDIN KHAN VS	// HANDAPA /231 /2021 ()
419	ABLAPL/0013182/2021	STATE OF ODISHA BICHITRA MAHANANDA @ MAHANANDIA VS STATE OF ODISHA	UDIT RANJAN JENA VS	// BOUDH /322 /2019 () //

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420	ABLAPL/0013183/2021	LALAT BISWAL@ NALA BISWAL VS STATE OF ODISHA	DEBARAJ MOHANTY VS	KANAS /219 /2021 () //
421	ABLAPL/0013184/2021	JAGANNATH @ JAGA @ BINODABIHARI MUDN VS STATE OF ODISHA	MITAV TRIPATHY VS	KHANDAPARA /91 /2021 () //
422	ABLAPL/0013185/2021	PRAKASH BEHERA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	KANAS /213 /2021 () //
423	ABLAPL/0013186/2021	RAJU PATRA VS STATE OF ODISHA	CHHABI BEHERA VS	PURI SADAR /33 /2020 () //
424	ABLAPL/0013187/2021	BASUDEV PANDIT VS STATE OF ODISHA	CHHABI BEHERA VS	HINJILI (ASKA) /500 /2021 () //
425	ABLAPL/0013188/2021	MANOJ KUMAR JENA VS STATE OF ODISHA	PRANAYA SWAIN VS	TOMKA /87 /2021 () //
426	ABLAPL/0013189/2021	SNEHASIS SANYAL VS STATE OF ODISHA	S.D.DAS VS	K.NUAGOAN /30 /2020 () //
427	ABLAPL/0013190/2021	AJIT BENIA @ AJIT BENYA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	SEMILLIGUDA /91 /2021 () //
428	ABLAPL/0013191/2021	CHANDAN PRADHAN@ CHANDAN KUMAR PRADHAN VS STATE OF ODISHA	RAJESH KESHARI KHUNTIA VS	BASTA /215 /2017 () //
429	ABLAPL/0013192/2021	SURAJ BAGH VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	JEYPORE TOWN /203 /2020 () //
430	ABLAPL/0013193/2021	MOHAN KHOSLA@ PUDI SAMARILA@ PUDI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKIRIGUMMA /91 /2021 () //
431	ABLAPL/0013194/2021	BRAHMESWAR MAHAKUD@ AKHSYA MAHAKUD VS STATE OF ODISHA	KUSANTA SEKHAR PARIDA VS	BAMBARI /134 /2021 () //

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		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0013195/2021	SK.SAHID	RITA SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0013196/2021	LAXMIDHAR PRUSTY @ KUNA	ASUTOSH TRIPATHY	BANTALA /334 /2021
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0013197/2021	RAJESH KUMAR SINGH	DIPTI RANJAN BHOKTA	KORAPUT SADAR /101 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0013198/2021	BRUNDA SAHU	J.N.PANDA	MUDANPUR RAMPUR /160 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0013199/2021	LOCHAN HARPAL	J.N.PANDA	MUDANPUR RAMPUR /185 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0013200/2021	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	JARADA /163 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0013201/2021	TULU@ SANDIP KUMAR PARIDA	P.R.MISHRA	BHADRAK RURAL /404 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0013202/2021	BAJRANGLAL AGRAWAL	UDIT RANJAN JENA	BOUDH /169 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0013203/2021	ANUP KUMAR DASH @ KALIA DASH	SMRUTI RANJAN MOHAPATRA	KHANDAGIRI P.S. /452 /2018
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0013204/2021	RASHMITA DAS	DEBASIS MISHRA	KEONJHAR TOWN /333 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0013205/2021	MANAS RANJAN SAMANTARAY	U.R.BASTIA	JAGATPUR /362 /2021
		VS	VS	()

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443	ABLAPL/0013206/2021	STATE OF ODISHA GUNANIDHI BEHERA VS	SURYAKANTA DWIBEDI VS	// LARAMBA /140 /2021 ()
444	ABLAPL/0013207/2021	STATE OF ODISHA JAGATJEET PARIDA @ SITU VS	MANASI MOHAPATRA VS	// CHANDIPUR /74 /2021 ()
445	ABLAPL/0013208/2021	STATE OF ODISHA SUDHIRA BENIA VS	BISWAJIT RANJAN TRIPATHY VS	// PAPADAHANDI /139 /2021 ()
446	ABLAPL/0013209/2021	STATE OF ODISHA AMIT KUMAR RAM VS	B.N. MAHAPATRA VS	// GORUMOHISANI /106 /2021 ()
447	ABLAPL/0013210/2021	STATE OF ODISHA SALMAN KHORA VS	DIPTI RANJAN BHOKTA VS	// DASMANTAPUR /44 /2015 ()
448	ABLAPL/0013211/2021	STATE OF ODISHA SANTOSH KUMAR DEHURI VS	SMRUTI RANJAN MOHAPATRA VS	// PHIRINGIA /59 /2021 ()
449	ABLAPL/0013212/2021	STATE OF ODISHA BABULA BENYA VS	BIPLABA P.B.BAHALI VS	// SEMILLIGUDA /91 /2021 ()
450	ABLAPL/0013213/2021	STATE OF ODISHA ALI KANTA BARAL VS	ACHYUTANANDA PATTANAİK VS	// CHANDAKA P.S. /243 /2019 ()
451	ABLAPL/0013214/2021	STATE OF ODISHA KULAMANI PATRA VS	DEBASIS MISHRA VS	// KEONJHAR TOWN /345 /2021 ()
452	WPC(OA)/0001842/2018	STATE OF ODISHA GALIVER PRADHAN VS	MANAS PATI VS	// () //
453	WPC(OA)/0001848/2018	SECY ENERGY DEPT. BIJAYA KUMAR PANDA VS SECY. ENERGY DEPT	MANAS PATI VS	// () //

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454	WPC(OA)/0001923/2018	MINAKHI BISWAL VS COMMISSIONER CUM SECY ENERGY DEPT	MANAS PATI VS	// 0 //
455	WPC(OAC)/0000075/2001	NIRANJAN SWAIN VS STATE OF ODISHA	M/S DEBARANJAN RAY VS	// 0 //
456	WPC(OAC)/0000458/2001	JAGATANANDA TRIPATHY VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
457	WPC(OAC)/0000558/2001	RADHANATH MOHAPATRA VS STATE OF ODISHA	R. BEHERA VS	// 0 //
458	WPC(OAC)/0000565/2001	SANJIB TRIPATHY VS STATE OF ODISHA	M/S B. ROUTRAY VS	// 0 //
459	WPC(OAC)/0000614/2001	TRIPURARY BEHERA VS STATE OF ODISHA	M/S PRASANT KISHORE ROY VS	// 0 //
460	WPC(OAC)/0000621/2001	JAGAT KUMAR PRADHAN VS STATE OF ODISHA	M/S G. RANI DORA VS	// 0 //
461	WPC(OAC)/0000860/2001	BALLAVANANDA NAYAK VS STATE OF ODISHA	M/S SASHI BHUSAN JENA VS	// 0 //
462	WPC(OAC)/0000861/2001	JYOTI RANJANA SWAIN VS STATE OF ODISHA	K.K. SWAIN VS	// 0 //
463	WPC(OAC)/0000862/2001	NIRANJAN PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHAPTRA VS	// 0 //
464	WPC(OAC)/0000863/2001	SUBASH CHANDRA PAHI VS STATE OF ODISHA	M/S ASHOK KUMAR MOHAPATRA VS	// 0 //
465	WPC(OAC)/0001004/2001	ASHOK KUMAR BISWAL	M/S M.R.MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WPC(OAC)/0001029/2001	BISWAJIT BANDIA	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
467	WPC(OAC)/0001042/2001	HIRALAL MOHANTA	M/S M.R.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
468	WPC(OAC)/0001043/2001	PURNA CHANDRA PRUSTY	M/S M.R.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WPC(OAC)/0001044/2001	SAROJ KUMAR SATAPATHY	M/S MANORANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WPC(OAC)/0001063/2001	N.SANKAR RAO	AJIT KUMAR CHOUDHURY	//
		VS	VS	0
		STATE OF ODIHSA		//
471	WPC(OAC)/0001066/2001	RAJKISHORE SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WPC(OAC)/0001081/2001	MADAN MOHAN DAS	SURESH PRASAD MISHRAH	//
		VS	VS	0
		COMMISSIONER CUM SECY. SCHOOL AND MASS EDU. DEPT.		//
473	WPC(OAC)/0001139/2001	ARJUN CHARAN GAHANA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
474	WPC(OAC)/0001202/2001	LOKNATH NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		DIST.COLLECTOR, KORAPUT		//
475	WPC(OAC)/0001204/2001	PITABAS MAHAPATRA	C.ANANDA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
476	WPC(OAC)/0001221/2019	PRAJESH KUMAR DAS	S.D.ROUTRAY	//
		VS	VS	0

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477	WPC(OAC)/0001319/2001	STATE OF ODISHA AMULYA BHUSAN MOHAPATRA VS	SRINIVAS MISHRA I VS	// // 0
478	WPC(OAC)/0001326/2001	STATE OF ODISHA PURNA CHANDRA DALBEHERA VS	SUDARSHAN BEHERA VS	// // 0
479	WPC(OAC)/0001328/2001	STATE OF ODISHA PRASAN CHANDRA MISHRA VS	G. RANI DORA VS	// // 0
480	WPC(OAC)/0001329/2001	STATE OF ODISHA BAIKUNTHA CHARAN NAYAK VS	RAS BIHARI MOHAPATRA VS	// // 0
481	WPC(OAC)/0001330/2001	STATE OF ODISHA NABAKISHORE MAHANTA VS	K.K. SWAIN VS	// // 0
482	WPC(OAC)/0001335/2001	STATE OF ODISHA RASHMI RANJAN PANDA VS	BUDHADEV ROUSTRAY VS	// // 0
483	WPC(OAC)/0001336/2001	STATE OF ODISHA SASHI BHUSAN PANDA VS	BUDHADEV ROUSTRAY VS	// // 0
484	WPC(OAC)/0001339/2001	STATE OF ODISHA SAROJ KUMAR NANDA VS	B.S. MISHRA VS	// // 0
485	WPC(OAC)/0001342/2001	STATE OF ODISHA GANESH CHANDRA MALLIK VS	ARUN KUMAR ACHARYA VS	// // 0
486	WPC(OAC)/0001344/2001	STATE OF ODISHA PRATAP CHANDRA TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
487	WPC(OAC)/0001351/2001	STATE OF ODISHA DR. PRIYARANJAN BEHERA VS STATE OF ODISHA	RAMA PRASAD MOHAPATRA VS	// // 0 //

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488	WPC(OAC)/0001352/2001	AMARENDRA NARAYAN DAS VS STATE OF ODISHA	RAS BIHARI MOHAPATRA VS	// 0 //
489	WPC(OAC)/0001359/2001	BANSHIDHAR OJHA VS STATE OF ODISHA	DR. DINABANDHU MISHRA VS	// 0 //
490	WPC(OAC)/0001366/2001	SURESH MALLICK VS PRINCIPAL CHIEF CONSERVATOR OF FORESTS	L. PRADHAN VS	// 0 //
491	WPC(OAC)/0001367/2001	DILIP KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA NATH NAYAK VS	// 0 //
492	WPC(OAC)/0001377/2001	KANTA PRASAD CHANDRAKAR VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
493	WPC(OAC)/0001488/2001	DR BHAKTA BANDHU MISHRA VS STATE OF ORISSA	M/S AJIT HOTA VS	// 0 //
494	WPC(OAC)/0001557/2001	BIMBADHAR PADHI VS STATE OF ODISHA	DR. DINABANDHU MISHRA VS	// 0 //
495	WPC(OAC)/0001683/2001	TILOTTAMA JENA VS STATE OF ODISHA	M/S SUBRATA KUMAR MOHANTY VS	// 0 //
496	WPC(OAC)/0001710/2001	NIRANJAN DIXIT VS STATE OF ODISHA	M/S BUDHADEV ROUSTRAY VS	// 0 //
497	WPC(OAC)/0001718/2001	PADMINI MISHRA VS STATE OF ODISHA	M/S MANORANJAN PANDA VS	// 0 //
498	WPC(OAC)/0001729/2001	BISHNU CHARAN MISHRA VS STATE OF ODISHA	M/S D.R. RAY VS	// 0 //
499	WPC(OAC)/0001734/2001	JAYANTA KUMAR PRADHAN	M/S M.R.MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WPC(OAC)/0001744/2001	AMIN KHAN	M/S GIRISH CHANDRA MOHAPTRA	//
		VS	VS	0
		STATE OF ODISHA		//
501	WPC(OAC)/0001842/2018	BHAGBAN JENA	BISWAJIT MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WPC(OAC)/0001848/2018	KANTHESWAR MALLICK	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WPC(OAC)/0001897/2001	PRAVASH CHANDRA RANASINGH	M/S PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
504	WPC(OAC)/0001907/2001	DAMODER SARANGI	M/S GOURANG CHARAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WPC(OAC)/0001930/2001	PRADEEP KUMAR SAHU	M/S S.P.MOHAPTRA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WPC(OAC)/0001931/2001	SANTOSH KUMAR BHUYAN	M/S GANGADHAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
507	WPC(OAC)/0001937/2001	SANTOSH KUMRA BHUYAN	M/S DR.GANGADHAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WPC(OAC)/0001946/2001	ASHOK KUMAR PARIDA	M/S PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WPC(OAC)/0001947/2001	BASANTI BISWAL	M/S PIYUSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WPC(OAC)/0001948/2001	LAMBODAR SWAIN	M/S PIYUSH KUMAR MISHRA	//
		VS	VS	0

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511	WPC(OAC)/0001949/2001	STATE OF ODISHA AJIT KUMAR MOHAPATRA VS	M/S PIYUSH KUMAR MISHRA VS	// // 0
512	WPC(OAC)/0001983/2015	STATE OF ODISHA DHIREN KUMAR PANDA VS	PRAFULLA KUMAR RATH VS	// // 0
513	WPC(OAC)/0002197/2001	STATE OF ODISHA SRIKANTA KUMAR SAHOO VS	M/S N DAS VS	// // 0
514	WPC(OAC)/0002281/2000	SATE OF ODISHA Y. TATA RAO VS	M/S C.A. RAO VS	// // 0
515	WPC(OAC)/0002441/2001	STATE OF ODISHA SATRUGHANA SAHOO VS	M/S RAMESH CHANDRA MISHRA VS	// // 0
516	WPC(OAC)/0002442/2001	STATE OF ODISHA NILAMANI PARAMANIK VS	M/S RAMESH CHANDRA MISHRA VS	// // 0
517	WPC(OAC)/0002443/2001	STATE OF ODISHA BHARAT JENA VS	M/S RAMESH CHANDRA MISHRA VS	// // 0
518	WPC(OAC)/0002444/2001	STATE OF ODISHA MANSUR KHAN VS	M/S RAMESH CHANDRA MISHRA VS	// // 0
519	WPC(OAC)/0002445/2001	STATE OF ODISHA DHARANIDHAR BARIK VS	M/S RAMESH CHANDRA MISHRA VS	// // 0
520	WPC(OAC)/0002460/2001	STATE OF ODISHA RABI NARAYAN PUROHIT VS	M/S DEBADATTA MISHRA VS	// // 0
521	WPC(OAC)/0002471/2001	STATE OF ODISHA PARESWAR MAJHI VS STATE OF ODISHA	M/S BISWA MOHAN PATNAIK VS	// // 0 //

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522	WPC(OAC)/0002472/2001	RAMESH CHANDRA PANDA VS STATE OF ODISHA	M/S KALI PRASANNA MISRA VS	// 0 //
523	WPC(OAC)/0002475/2001	PRATIMA KUMARI PATRA VS STATE OF ODISHA	M/S B.N UDGATA VS	// 0 //
524	WPC(OAC)/0002476/2001	MOCHI BEHERA VS STATE OF ODISHA	M/S B.N UDGATA VS	// 0 //
525	WPC(OAC)/0002492/2001	SAPANESWAR PRADHAN VS STATE OF ODISHA	M/S BISWAJIT MOHANTY VS	// 0 //
526	WPC(OAC)/0002494/2001	SRIKANT KUMAR DASH VS STATE OF ODISHA	M/S K.K SWAIN VS	// 0 //
527	WPC(OAC)/0002500/2001	BIBHU ADABAR VS STATE OF ODISHA	M/S ASWINI KUMAR MISHRA VS	// 0 //
528	WPC(OAC)/0002504/2001	PRATAP KUMAR BISWAL VS STATE OF ODISHA	M/S D.N LENKA VS	// 0 //
529	WPC(OAC)/0002505/2001	PITABAS BEHERA VS STATE OF ODISHA	M/S DAYANIDHI LENKA VS	// 0 //
530	WPC(OAC)/0002511/2001	LAXMIDHAR SAHOO VS STATE OF ODISHA	M/S KALYAN PATNAIK VS	// 0 //
531	WPC(OAC)/0002540/2001	BHAGABAM PRADHAN VS STATE OF ODISHA	SARAT CHANDRA GHOSE VS	// 0 //
532	WPC(OAC)/0002554/2001	PARAMANANDA SAHU VS STATE OF ODISHA	M/S H.M. DHAL VS	// 0 //
533	WPC(OAC)/0002563/2001	RABINDRA NATH SAMAL	M/S C. ANANDA RAO	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WPC(OAC)/0002565/2001	MADAN MOHAN SETHI	AR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
535	WPC(OAC)/0002570/2001	ASHOK KUMAR SAHU	M/S PATITAPABAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
536	WPC(OAC)/0002571/2001	NARAYAN SAHOO	A.K. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
537	WPC(OAC)/0002576/2001	UMA SHANKAR MRUDINGYA	M/S SRIMANTA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
538	WPC(OAC)/0002578/2001	FARIK CHARAN PRADHAN	A.K. BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
539	WPC(OAC)/0002581/2001	KADAKI CHARAN DUTTA	M/S R.C PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
540	WPC(OAC)/0002583/2001	JANMAJAYA SAHU	M/S P.C. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
541	WPC(OAC)/0002584/2001	UMESH THANAPATI	M/S A.R DASH	//
		VS	VS	0
		STATE OF ODISHA		//
542	WPC(OAC)/0002588/2001	PANCHU SAHU	M/S SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
543	WPC(OAC)/0002592/2001	ASHOK KUMAR DAS	M/S J.R DASH	//
		VS	VS	0
		SATE OF ODISHA		//
544	WPC(OAC)/0002596/2001	TUNI NAIK	M/S K.K SWAIN	//
		VS	VS	0

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545	WPC(OAC)/0002615/2001	STATE OF ODISHA N. RAMAKRISHNA VS	M/S SRIMANTA DAS VS	// // 0
546	WPC(OAC)/0002616/2001	STATE OF ODISHA BIJAY KUMAR DAS VS	M/S SRIMANTA DAS VS	// // 0
547	WPC(OAC)/0002636/2001	STATE OF ODISHA PRAMOD KUMAR BISWAL VS	PRATAP CHANDRA NAYAK VS	// // 0
548	WPC(OAC)/0002640/2001	STATE OF ODISHA JYOSTNARANI KANUNGO VS	BIJAYA KUMAR PATTANAİK VS	// // 0
549	WPC(OAC)/0002643/2001	STATE OF ODISHA SIVA NARAYAN PRADHAN VS	C. ANANDA RAO VS	// // 0
550	WPC(OAC)/0002664/2001	STATE OF ODISHA SUBAL CHARAN BHOI VS	MANORANJAN MOHANTY VS	// // 0
551	WPC(OAC)/0002670/2001	STATE OF ODISHA MAHESWAR PANDA VS	RAMESH CHANDRA MISHRA VS	// // 0
552	WPC(OAC)/0002674/2001	STATE OF ODISHA HRUSHIKESHA SAHOO VS	MARDARAJ MOHAN SENAPATI VS	// // 0
553	WPC(OAC)/0002687/2001	STATE OF ODISHA BATA KRISHNA SAHOO VS	MARDARAJ MOHAN SENAPATI VS	// // 0
554	WPC(OAC)/0002748/2017	STATE OF ODISHA SUPRABHA MOHANTY VS	ANIL KUMAR BEHERA VS	// // 0
555	WPC(OAC)/0002749/2017	STATE OF ODISHA ANUSAYA SAMAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // 0 //

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556	WPC(OAC)/0002773/2001	KHAGESWAR HARIJAN VS STATE OF ODISHA	M/S. SATRUGHNA DASH VS	// 0 //
557	WPC(OAC)/0002777/2001	DR. MRS. ARUNA MOHANTY VS STATE OF ODISHA	M/S. AGASTI KANUNGO VS	// 0 //
558	WPC(OAC)/0002778/2001	HRUDAYA RANJAN MOHANTY VS STATE OF ODISHA	M/S AGASTI KANUNGO VS	// 0 //
559	WPC(OAC)/0002779/2001	SABITRI RATH VS STATE OF ODISHA	M/S. PRADIPTA KISHORE NANDA VS	// 0 //
560	WPC(OAC)/0002780/2001	SMT. KUMARI SUBASINI VS STATE OF ODISHA	M/S. PRADIPTA KISHORE NANDA VS	// 0 //
561	WPC(OAC)/0002784/2001	AKSHAYA KUMAR SINGH VS STATE OF ODISHA	M/S. A.K.PANDEY VS	// 0 //
562	WPC(OAC)/0002802/2001	SANDHYA RANI JENA VS STATE OF ODISHA	S.P SAHOO VS	// 0 //
563	WPC(OAC)/0002803/2001	NIRANJAN BEJ VS STATE OF ODISHA	KRISHNA CHANDRA PRADHAN VS	// 0 //
564	WPC(OAC)/0002807/2001	JAYA KRISHNA SAHOO VS STATE OF ODISHA	MIRA GHOSE VS	// 0 //
565	WPC(OAC)/0002810/2001	DHIRENDRANATH GIRI VS STATE OF ODISHA	M/S S.K DASH VS	// 0 //
566	WPC(OAC)/0002811/2001	JAYANT KUMAR PATI VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //
567	WPC(OAC)/0002812/2001	JAGANNATH SOREN	M/S D.N MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
568	WPC(OAC)/0002813/2001	UPENDRANATH SAHOO	P.PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
569	WPC(OAC)/0002814/2001	SRIDHAR MALLIK	KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
570	WPC(OAC)/0002822/2001	MAGUNI SWAIN	M/S D.R PATNAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
571	WPC(OAC)/0002827/2001	DR.BICHITRANANDA SWAIN	BANAMALI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
572	WPC(OAC)/0002910/2001	LAXMI NARAYAN AGRAWAL	ASWINI KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WPC(OAC)/0002915/2001	BINAY SHANKAR TRIPATHY	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
574	WPC(OAC)/0002918/2001	SASHIBHUSAN PANIGRAHI	L.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WPC(OAC)/0002927/2001	RABINDRA KUMAR SAHOO	AMIYA KUMAR MOHANTY(A)	//
		VS	VS	0
		STATE OF ODISHA		//
576	WPC(OAC)/0002941/2001	SANDHYARANI MOHANTY	AJIT KUMAR HOTA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WPC(OAC)/0002949/2001	ALEKH CHARAN DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
578	WPC(OAC)/0002954/2001	NIGAM KUMAR PATNAIK	SANJIB MOHANTY	//
		VS	VS	0

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579	WPC(OAC)/0002955/2001	STATE OF ODISHA DHANESWAR SHA VS	AKSHYANGSHU SEKHAR NANDY VS	// // 0
580	WPC(OAC)/0002956/2001	STATE OF ODISHA HARIHAR DAS VS	P.C.MISHRA VS	// // 0
581	WPC(OAC)/0002957/2001	STATE OF ODISHA MAGUNI CH. SAHOO VS	A.A.DAS VS	// // 0
582	WPC(OAC)/0002958/2001	STATE OF ODISHA DOLAGOBINDA BEHERA VS	A.A.DAS VS	// // 0
583	WPC(OAC)/0002960/2001	STATE OF ODISHA DR.HARIHAR PRASAD PATI VS	AJIT KUMAR HOTA VS	// // 0
584	WPC(OAC)/0002964/2001	STATE OF ODISHA PRADIP KUMAR SWAIN VS	K.K.SWAIN VS	// // 0
585	WPC(OAC)/0003059/2001	STATE OF ODISHA SUVENDRA KUMAR PRADHAN VS	M/S S.SAMAL VS	// // 0
586	WPC(OAC)/0003076/2001	STATE OF ODISHA SANYANSI DAS VS	M/S C.R MISRA VS	// // 0
587	WPC(OAC)/0003102/2001	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	M/S SHASHI BHUSAN JENA VS	// // 0
588	WPC(OAC)/0003103/2001	STATE OF ODISHA NAMITA PANDA VS	M/S K.K SWAIN VS	// // 0
589	WPC(OAC)/0003110/2001	STATE OF ODISHA KIRANBALA SATPATHY VS	M/S S.C DASH VS	// // 0
		STATE OF ODISHA		//

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590	WPC(OAC)/0003118/2001	GOPAL CHANDRA MOHANTA VS WATER RESOURCES	M/S ADITYA N. DAS VS	// 0 //
591	WPC(OAC)/0003133/2001	SARAT CHANDRA JOSHI VS STATE OF ODISHA	M/S D.P DAS VS	// 0 //
592	WPC(OAC)/0003134/2001	MANORANJAN PATTNAIK VS STATE OF ORISSA	M/S JAYANTA KUMAR RATH VS	// 0 //
593	WPC(OAC)/0003135/2001	GOLAP SAHOO VS STATE OF ODISHA	M/S SHARAT KUMAR DAS VS	// 0 //
594	WPC(OAC)/0003154/2001	PITABASA RATHA VS STATE OF ORISSA	M/S SAKTIDHAR DAS VS	// 0 //
595	WPC(OAC)/0003155/2001	BHAJAMANA ROUT AND OTHERS VS STATE OF ODISHA	M/S D.R RAY VS	// 0 //
596	WPC(OAC)/0003157/2001	NRUSINGHA CHARAN PANDA VS ISTATE OF ODISHA	M/S B.P ROUTRAY VS	// 0 //
597	WPC(OAC)/0003167/2001	SMT. KABITA NAYAK VS STATE OF ODISHA	M/S MANOJ MISHRA VS	// 0 //
598	WPC(OAC)/0003183/2001	DEBASMITA NANDA VS THE COLLECTOR SUNDARGARH	M/S B.ROUTRAY VS	// 0 //
599	WPC(OAC)/0003186/2001	BINAT KUMAR ROULA VS STATE OF ODISHA	M/S BISWANATH RATH VS	// 0 //
600	WPC(OAC)/0003189/2001	SRI DEBENDRA ACHARYA VS STATE OF ODISHA	M/S P.C MISHRA VS	// 0 //
601	WPC(OAC)/0003193/2001	BABAJI CHANDRA PATRA	M/S B.S MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
602	WPC(OAC)/0003212/2017	UPASANA TRIPATHY	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
603	WPC(OAC)/0003213/2017	SANGHAMITRA SAHU	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
604	WPC(OAC)/0003214/2017	MADHUSMITA PATTAJOSHI	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
605	WPC(OAC)/0003215/2017	GUDDI TABASSUM	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
606	WPC(OAC)/0003225/2001	HARIPADA BISWAL	M/S P.C. MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
607	WPC(OAC)/0003227/2001	DHANESHREE TEJ	M/SMANAJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
608	WPC(OAC)/0003247/2001	P.SRINIVAS NAIDU	M/S R.N SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
609	WPC(OAC)/0003249/2001	SUSANTA KUMAR MAHAPATRA	M/S DIPTENDU SUNDER RAY	//
		VS	VS	0
		STATE OF ODISHA		//
610	WPC(OAC)/0003261/2001	MADHU SUDAN ROUT	M/S PRASANNA KUMAR BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
611	WPC(OAC)/0003331/2017	MRUNALINI NAIK	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WPC(OAC)/0003339/2017	ALLADINI ADHIKARI	ANIL KUMAR BEHERA	//
		VS	VS	0

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613	WPC(OAC)/0003340/2017	STATE OF ODISHA RASHMITA PADHI VS	ANIL KUMAR BEHERA VS	// // 0
614	WPC(OAC)/0003357/2001	STATE OF ODISHA PURUSOTTAM KHELUAR VS	J.K. KHUNTIA VS	// // 0
615	WPC(OAC)/0003376/2001	STATE OF ODISHA ASHOK PRASAD MOHANTY VS	M/S SASHI BHUSAN JENA VS	// // 0
616	WPC(OAC)/0003387/2001	STATE OF ODISHA PRADEEP KUMAR MOHANTY VS	M.K SAHOO VS	// // 0
617	WPC(OAC)/0003388/2001	STATE OF ODISHA GUNA CHANDRA NAYAK VS	M.K SAHOO VS	// // 0
618	WPC(OAC)/0003389/2001	STATE OF ODISHA ABDUL RASHID KHAN VS	M.K SAHOO VS	// // 0
619	WPC(OAC)/0003391/2001	STATE OF ODISHA SARADA PRASAD NANDA VS	ASWINI KUMAR MISHRA VS	// // 0
620	WPC(OAC)/0003397/2001	STATE OF ODISHA SARAT CHANDRA BEHERA VS	BIBHUDENDRA DASH VS	// // 0
621	WPC(OAC)/0003399/2001	STATE OF ODISHA KHALIA JENA VS	BIBHUDENDRA DASH VS	// // 0
622	WPC(OAC)/0003430/2000	STATE OF ODISHA PADMALOCHAN DASH VS	BISWA BIHARI MOHANTY VS	// // 0
623	WPC(OAC)/0003458/2001	STATE OF ODISHA ISWAR CHANDRA BHATTA VS STATE OF ODISHA	M/S. PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

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624	WPC(OAC)/0003459/2001	SANDHYARANI PANDA VS STATE OF ODISHA	M/S R.K. PATTNAIK VS	// 0 //
625	WPC(OAC)/0003460/2001	TRINATH PANDA VS STATE OF ODISHA	M/S AMITAV DAS VS	// 0 //
626	WPC(OAC)/0003467/2001	UMA SHANKAR PATTNAIK VS STATE OF ODISHA	M/S B.R. SARANGI VS	// 0 //
627	WPC(OAC)/0003484/2001	SUDHANSHU KUMAR CHOUDHURY VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
628	WPC(OAC)/0003485/2001	ASWINEE KUMAR RAJ VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
629	WPC(OAC)/0003486/2001	SANTOSH KUMAR MOHANTA VS STATE OF ODISHA	M/S K.K. SWAIN VS	// 0 //
630	WPC(OAC)/0003489/2001	MAA CHANDI SHARMIKA SANGHA VS STATE OF ODISHA	M/S D.P. SARANGI VS	// 0 //
631	WPC(OAC)/0003490/2001	SANTOSH KUMAR DAS VS STATE OF ODISHA	M/S J. GUPTA VS	// 0 //
632	WPC(OAC)/0003491/2001	LINGARAJ PANDA VS STATE OF ODISHA	M/S A.K. MISHRA VS	// 0 //
633	WPC(OAC)/0003492/2001	RAMKISHORE SHARMA VS STATE OF ODISHA	M/S A.K. MISHRA VS	// 0 //
634	WPC(OAC)/0003493/2001	BISHNU PRASAD MISHRA VS STATE OF ODISHA	M/S A.K. MISHRA VS	// 0 //
635	WPC(OAC)/0003500/2001	DEBENDRA KUMAR PANIGRAHI	M/S MANOJ MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
636	WPC(OAC)/0003501/2001	CHANDRAMANI PADHIHARI	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
637	WPC(OAC)/0003502/2001	GAGAN RANJAN DASH	M/S M. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
638	WPC(OAC)/0003503/2001	KARTIK CHANDRA OJHA	M/S B.N. LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
639	WPC(OAC)/0003504/2001	DURJODHAN BEHERA	M/S MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WPC(OAC)/0003505/2001	DR. RAMESH CHANDRA PATTNAIK	M/S. MANOJ MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
641	WPC(OAC)/0003516/2001	PREMANANDA NAIK	M/S. AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
642	WPC(OAC)/0003568/2001	CHANDRA SEKHAR MISHRA	SUBRAT KU NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
643	WPC(OAC)/0003574/2001	MADHURI BANERJEE	M/S BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
644	WPC(OAC)/0003575/2001	BHAGYADHAR DASH	M/S RAMESH CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WPC(OAC)/0003584/2001	PITABAS BEHERA	M/S KSHETRABARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
646	WPC(OAC)/0003585/2001	SHIVALAL TANTY	MIHIR KUMAR MALLICK	//
		VS	VS	0

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647	WPC(OAC)/0003589/2001	STATE OF ODISHA DILLIP KUMAR MUDULI VS	M/S R.C PATTNAIK VS	// // 0
648	WPC(OAC)/0003597/2001	STATE OF ODISHA GITA DEI VS	M/S BIJOY KUMAR DASH VS	// // 0
649	WPC(OAC)/0003598/2001	STATE OF ODISHA SATYANARAYAN DAS VS	BIJOY KUMAR DASH VS	// // 0
650	WPC(OAC)/0003602/2001	STATE OF ODISHA PURROSATTAM KANHAR VS	DILLIP KUMAR SAHU VS	// // 0
651	WPC(OAC)/0003603/2001	STATE OF ODISHA NIRANJAN PRADHAN VS	M/S K.K SWAIN VS	// // 0
652	WPC(OAC)/0003607/2001	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	M/S J.K KHUNTIA VS	// // 0
653	WPC(OAC)/0003608/2001	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	M/S J.K KHUNTIA VS	// // 0
654	WPC(OAC)/0003626/2001	STATE OF ODISHA DAMODAR MALIK VS	M/S JITENDRA KUMAR MISHRA VS	// // 0
655	WPC(OAC)/0003633/2001	STATE OF ODISHA BANAMBARA MOHAPATRA VS	M/S B.ROUT VS	// // 0
656	WPC(OAC)/0003637/2001	STATE OF ODISHA ABAKASH SASAMAL VS	M/S PRAFULLA KUMAR MOHAPATRA VS	// // 0
657	WPC(OAC)/0003672/2001	STATE OF ODISHA ASHOK KUMAR SAHOO (B) VS STATE OF ORISSA	M/S BIGYAN KUMAR SHARMA VS	// // 0 //

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658	WPC(OAC)/0003673/2001	SUKADEV SETHY VS STATE OF ODISHA	M/S D.R RAY VS	// 0 //
659	WPC(OAC)/0003675/2001	JURIA DEOGAN VS STATE OF ORISSA	M/S JYOTIRMAYA GUPTA VS	// 0 //
660	WPC(OAC)/0003677/2001	KISHORE CHANDRA DASH VS STATE OF ORISSA	M/S SUBHANKAR MISHRA VS	// 0 //
661	WPC(OAC)/0003678/2001	DANARDHAN BEHERA VS STATE OF ORISSA	M/S UPENDRA KUMAR SAMAL VS	// 0 //
662	WPC(OAC)/0003689/2001	BIJAY KUMAR JENA VS STATE OF ODISHA	M/S MAHENDRA KUMAR SAHOO VS	// 0 //
663	WPC(OAC)/0003697/2001	SURENDRA PATEL VS STATE OF ODISHA	M/S KALI PRASANNA MISHRA VS	// 0 //
664	WPC(OAC)/0003716/2001	SUDHAKAR NATH VS STATE OF ODISHA	M/S B.R. SARANGI VS	// 0 //
665	WPC(OAC)/0003730/2017	YASHADA DHOBA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
666	WPC(OAC)/0003735/2017	PRAMILA SABAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
667	WPC(OAC)/0003736/2017	PADMABATI LADI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
668	WPC(OAC)/0003812/2017	LAKADEI MAJHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
669	WPC(OAC)/0003813/2017	USHA RANI PADHY	ANIL KUMAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
670	WPC(OAC)/0003814/2017	rashmita mahankuda	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
671	WPC(OAC)/0003816/2017	SWARNALATA GARADA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
672	WPC(OAC)/0003831/2017	MANJULATA NANDA	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
673	WPC(OAC)/0003832/2017	jasmini karsel	ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
674	CONTC(CPC)/0000005/2002	BHABANI SANKAR MOHAPATRA	RAMAPRASAD MOHAPATRA	//
		VS	VS	0
		ISAC BEHERA , IAS, DIRECTOER OF SECONDARY EDUCATION		//
675	CONTC(CPC)/0000011/2002	SURENDRANATH BISWAL	M/S LINGARAJ DASH	//
		VS	VS	0
		P.R. MOHANTY, I.F.S, DIRECTOR SOCIAL FORESTY PROJECT		//
676	CONTC(CPC)/0000016/2002	UCHHIT CHARAN PARIDA	M/S SIBA PRASAD PATI	//
		VS	VS	0
		ASHOK MOMIN, DIRECTOR		//
677	CONTC(CPC)/0000017/2002	BHAGABAN ROUT	M/S SIBA PRASAD PATI	//
		VS	VS	0
		ASHOKA MOMIN, DIRECTOR, LIFT IRRIGATION		//
678	CONTC(CPC)/0000020/2002	PRASANTA KUMAR TRIPATHY	M/S A.K. NANDA	//
		VS	VS	0
		PITABASH PANDA, ENGG. IN CHIEF, CIVIL		//
679	CONTC(CPC)/0000030/2002	BANALATA GADABAD	M/S ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		ISAC BEHERA , DIRECTOR OF SECONDARY EDUCATION		//
680	CONTC(CPC)/0000032/2003	KAMALA KANTA NAYAK	M/S R.C. PATTNAIK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/10/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		JAGADANATH PANDA, I.A.S., SCHOOL AND MASS EDUCATION DEPTT.		//
681	CONTC(CPC)/0000035/2002	NAYAN KISHORE DASH	M/S K.K SWAIN	//
		VS	VS	0
		ASHOK KUMAR TRIPATHY , IAS , S AND M.E DEPT.		//
682	CONTC(CPC)/0000036/2002	NALINI KISHORE DASH	M/S K.K. SWAIN	//
		VS	VS	0
		ASHOK KR TRIPATTHY, I.A.S. SCHOOL AND MASS EDUCATION		//
683	CONTC(CPC)/0000040/2002	DANDAPANI JENA	M/S PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		BIJAY KUMAR PATTNAIK,SECRETARY WATER RESOURCES DEPT.		//
684	CONTC(CPC)/0000042/2004	MARKANDA CHARAN PANDA	M/S. K.K.SWAIN	//
		VS	VS	0
		SRI JAGADANANDA PANDA		//
685	CONTC(CPC)/0000043/2014	CHANDRAMA MOHAPATRA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		TARA DUTTA,IAS ,REVENUE DISASTER MANAGEMENT DEPT.		//
686	CONTC(CPC)/0000048/2002	PRATAP CHANDRA DAS	M/S PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		BIJAY KUMAR DAS, DIRECTOR OF INDIAN MEDICINE		//
687	CONTC(CPC)/0000057/2002	SRI PADMA CHARAN MOHANTY	M/S S.N SENAPATI	//
		VS	VS	0
		GOPAL KRUSHNA PATANAIAK , DIRECTOR OF FAMILY WELFARE		//
688	CONTC(CPC)/0000058/2004	GUNANIDHI SAHOO	M/S BHASKAR SAMANTA RAY	//
		VS	VS	0
		S.N.TRIPATHY,SECRETARY,PANCHAYATIRAJ DEPTT		//
689	CONTC(CPC)/0000063/2002	JYOTSNA RANI BEHERA	JEETENDRA SAHU	//
		VS	VS	0
		DR.HRUSHIKESH PANDA, IAS,SCHOOL AND MASS EDUCATION DEPT.		//
690	CONTC(CPC)/0000065/2002	NITYANANDA BEHERA	SATYABADI DAS	//
		VS	VS	0
		BIJAY KUMAR PATNAIK WATER RESOURCES DEPARTMENT		//
691	CONTC(CPC)/0000072/2006	MOHAMMED SAMIM	M/S M.K. KHUNTIA	//
		VS	VS	0
		GAGAN BIHARI DHAL, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/10/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	CONTC(CPC)/0000075/2003	NIHAR RANJAN MOHANTY VS SANTOSH KUMAR, I.A.S.	MR. BISWABIHARI MOHANTY VS	// 0 //
693	CONTC(CPC)/0000078/2005	MIHIR KUMAR PARIDA VS GAGAN BIHARI DHAL, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	M/S M.K. KHUNTIA VS	// 0 //
694	CONTC(CPC)/0000079/2012	PURNA CHANDRA BEHERA VS AKRUR BARIK, DISTRICT INSPECTOR OF SCHOOLS	M/S SURESH CH. MISHRA VS	// 0 //
695	CONTC(CPC)/0000091/2002	DR. USHA RANI MISHRA VS MRS. MEENA GUPTA, I.A.S., COMMISSIONER-CUM-SECRETARY	M/S. DR. DINABANDHU MISHRA VS	// 0 //
696	CONTC(CPC)/0000108/2003	DEBARAJ MISHRA VS KRUSHNA BALLAHAS DAS, DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ORISSA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
697	CONTC(CPC)/0000108/2002	GANESH PRASAD PANDA VS ISSAC BEHERA, DIRECTOR OF SECONDARY EDUCATION, ODISHA	M/S. K.K.SWAIN VS	// 0 //
698	CONTC(CPC)/0000111/2002	RATNAKAR MUNDA VS P.SINGH, I.F.S. PRINCIPAL CHIEF CONSERVATOR OF FORESTS	M/S R.K. PATNAIK VS	// 0 //
699	CONTC(CPC)/0000113/2002	SUDHIR PRASAD SAHU VS HRUSHIKESH PANDA , IAS , S AND M.E DEPT.	M/S DINABANDHU MISHRA VS	// 0 //
700	CONTC(CPC)/0000115/2002	SORO LAKRA VS N.C.PADHI, I.P.S., DIRECTOR GENERAL AND INSPECTOR OF GENERAL OF POLICE	KALI PRASANNA MISHRA VS	// 0 //
701	CONTC(CPC)/0000116/2002	KARUNAKAR KAR VS BIDYUTLATA SINHA, D.I. OF SCHOOLS	M/S PRAFULLA KUMAR KAR VS	// 0 //
702	CONTC(CPC)/0000122/2002	ABHIMANYU RATH VS NANDIKA MOHANTY, O.E.S-I, INSPECTOR OF SCHOOLS, CUTTACK CIRCLE	M/S P.C. MISHRA VS	// 0 //
703	CONTC(CPC)/0000134/2004	RUNIMALI PANDA	M/S PRASANTA KUMAR JENA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/10/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		BISWANATH PANDA, D.I. OF SCHOOLS		//
704	CONTC(CPC)/0000139/2002	DAMODAR MALIK	M/S JITENDRA KUMAR LENKA	//
		VS	VS	0
		RANGALAL JAMUNDA, IAS, COMMISSIONER CUM SECY		//
705	CONTC(CPC)/0000139/2005	BALARAM SAHOO	SRIKAR KUMAR RATH I	//
		VS	VS	0
		GASAN DHAL, SECY., SCHOOL AND MASS EDUCATION DEPT.		//
706	CONTC(CPC)/0000180/2001	SRINIVAS NAYAK	M/S D.S.MISHRA	//
		VS	VS	0
		SUDTARARSAN NAYAK, SECRETARY,S AND M.E.DEPTT		//
707	CONTC(CPC)/0000183/2002	RAMESH CHANDRA PRADHAN	M/S SASHI BHUSAN JENA	//
		VS	VS	0
		BRAMHANANDA MOHARANA , SUPERITENDING ENGINEER		//
708	CONTC(CPC)/0000192/2002	SATYABHAMA NANDA	M/S SHASHI BHUSAN JENA	//
		VS	VS	0
		BIJAYA KUMAR NANDA,DIRECTOR OF TREASURIES AND INSPECTION		//
709	CONTC(CPC)/0000203/2002	GOPAL CHARAN SAHU	M/S K.K.SWAIN	//
		VS	VS	0
		JAGADANANDA PANADA,SECRETARY,S AND M.E.DEPTT		//
710	CONTC(CPC)/0000210/2001	BHAGIRATHI SUTAR	M.K. KHUNTIA	//
		VS	VS	0
		NILAMBAR RATH, CHIEF DISTRICT MEDICAL OFFICER		//
711	CONTC(CPC)/0000214/2011	ANANDA MOHAN PATNAIK	M/S TUTU PRADHAN	//
		VS	VS	0
		ANU GARG, I.A.S, SECRETARY, HEALTH AND FAMILY WELFARE DEPTT.		//
712	CONTC(CPC)/0000265/2002	RAMA CHANDRA GOUDA	M/S MANORANJAN MISHRA	//
		VS	VS	0
		DILIP SINGH,SUPERINTENDING ENGINEER P.H. CIRCLE		//
713	CONTC(CPC)/0000266/2002	GURUBARI GOUDA	M/S MANORANJAN MISHRA	//
		VS	VS	0
		MR. DILLIP SINGH , SUPERITENDING ENGINEER		//
714	CONTC(CPC)/0000271/2001	RABINDRA KUMAR SAHU	M/S DHULIRAM PATTANAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :04/10/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		LOKANATH MISHRA, DIRECTOR OF SECONDARY EDUCATION		//
715	CONTC(CPC)/0000286/2011	MIHIR KUMAR PARIDA	M/S M.K. KHUNTIA	//
		VS	VS	0
		APARAJITA SARANGI, I.A.S, SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.		//
716	CONTC(CPC)/0000287/2003	PRATAP CHANDRA NAYAK	M/S PRASANTA KUMAR MOHANTY	//
		VS	VS	0
		BIJAYA KUMAR PATTNAIK, SECRETARY WATER RESOURCES DEPT.		//
717	CONTC(CPC)/0000312/2001	SANGRAM KISHORE JENA	M/S B.N UDGATA	//
		VS	VS	0
		MEENA GUPTA, I.A.S, SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT		//
718	CONTC(CPC)/0000341/2001	DINABANDHU KHATEI	M/S K.K.KAR	//
		VS	VS	0
		ARAKHITA DASH, INSPECTOR OF SCHOOLS, KHURDA CIRCLE		//
719	CONTC(CPC)/0000341/2000	SARBESWAR JENA	R.C.DAS	//
		VS	VS	0
		A.B.AGNIHOTRI, SPECIAL SECY.GENERAL ADMINISTRATION		//
720	CONTC(CPC)/0000363/2001	SARAT CHANDRA TRIPATHY	M/S L.K. MOHNATY	//
		VS	VS	0
		PARAMTMA SINGH, I.F.S, CHIEF CONSERVATOR OF FORESTS		//
721	CONTC(CPC)/0000377/2012	SURANJAN BARAL	M/S. D.R.PATTANAYAK	//
		VS	VS	0
		SRI PRADEEP KUMAR MOHAPATRA, I.A.S.		//
722	CONTC(CPC)/0000378/2012	BISWANATH MOHAPATRA	M/S. D.R.PATTANAYAK	//
		VS	VS	0
		SRI PRADEEP KUMAR MOHAPATRA, I.A.S.		//
723	CONTC(CPC)/0000379/2012	UDAYANATH ROUT	M/S. D.R.PATTANAYAK	//
		VS	VS	0
		SRI PRADEEP KUMAR MOHAPATRA, I.A.S.		//
724	CONTC(CPC)/0002578/2001	FAKIR CHARAN PRADHAN	A.K. BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
725	RVWPET(RPC)/0000022/2004	BALARAM SAHOO	SRIKAR KUMAR RATH 1	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :04/10/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	RVWPET(RPC)/0000031/2003	STATE OF ODISHA VS SAROJ KUMAR MOHARATH	S.C. VS	// 0 //
727	RVWPET(RPC)/0000049/2003	SECRETARY, HEALTH AND FAMILY WELFARE VS DR. SUBHASH CHANDRA SAMANTARAY	MEERISIC VS	// 0 //
728	RVWPET(RPC)/0000056/2003	STATE OF ODISHA VS PRADEEP KUMAR SWAIN	ASC VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :04/10/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2021 GCRLA/14/2021	STATE OF ODISHA-MP	A.S.C.
2	29/2021 OJC/10995/2001	RAMAKANTA MUKHI-MP	M/S.D.P.DHAL
3	34/2021 CRLMA/224/2021	SURESH BAG-MP	NIRMAL CHANDRA MOHANTY
4	70/2021 TRPCRL/74/2021	MANASWINI PRUSTY-MP	BHARAT JALLI
5	100/2021 STREV/38/2021	M/S. SBEC PROJECTS PVT. LTD.-MP	CHITTARANJAN DAS
6	101/2021 STREV/38/2021	M/S. SBEC PROJECTS PVT. LTD.-MP	CHITTARANJAN DAS
7	117/2021 CMAPL/270/2021	RASHMI RANJAN PATTANAIK-MP	SAMIR KUMAR MISHRA
8	118/2021 CMAPL/274/2020	RATNABATI DASH-MP	SAMIR KUMAR MISHRA
9	134/2021 MATA/64/2021	ASHIS RANJAN PANDA-MP	SUPRAVA BEHERA
10	135/2021 MATA/54/2021	LAXMIDHAR SAHOO-MP	PRASANNA KUMAR DASH
11	136/2021 MATA/64/2018	SANJAY KU.SAMAL-MP	M/S.BIJAYANANDA DASH
12	136/2021 CONTC(CPC)/377/2012	SURANJAN BARAL-MP	M/S. D.R.PATTANAYAK
13	139/2021 CONTC(CPC)/84/2002	TIRUPATHI PANDA-MP	M/S JOGESWAR PUROHIT
14	141/2021 RFA/131/2006	BIDYADHAR MAHANTA-MP	M/S.MILAN KANUNGO
15	142/2021 RFA/131/2006	BIDYADHAR MAHANTA-MP	M/S.MILAN KANUNGO
16	161/2021 RPFAM/315/2017	DEBASISH SWAIN-MP	M/S.MANA MOHAN PATTNAYAK
17	162/2021 RPFAM/106/2019	SURENDRA MOHAPATRA-MP	BISWAJIT NAYAK
18	163/2021 RPFAM/15/2020	PRABHUDATTA PANDA-MP	S.K.NAYAK(2)
19	205/2021 FA/143/1993	ZONE OFFICER-MP	A.G.,A.G.A.
20	225/2021 CRLMP/1292/2021	SANTOSH BHOI @ MANTU BHOI-MP	KISHOR CHANDRA DAS
21	226/2021 CRLMP/1783/2021	URMILA CHOUDHURY-MP	ACHYUTANANDA PATTANAIK
22	227/2021 CRLMP/817/2021	SHANMUKHI RANJAN RAJU @ S.RANJAN RAJU-MP	SURENDRA NATH KAR
23	366/2021 TRP(C)/321/2021	RUTUPARNA DAS-MP	SUNIL KUMAR PATTNAIK
24	379/2021 FAO/220/2021	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	V.NARASINGH
25	380/2021 FAO/220/2021	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	V.NARASINGH
26	381/2021	MONGRA MAHISH @ MONGRA-MP	DHANANJAYA MUND

27	FAO/222/2021 382/2021	ARJUN JAIPURIA @ ARJUNA-MP	DHANANJAYA MUND
28	FAO/223/2021 383/2021	DIVISIONAL ,MANAGER (D.O. II), M/S.S NATIONAL INSURANCE CO. LTD.-MP	
29	FAO/60/2021 407/2021	ABHIMANYU PANDA-MP	M/S.BHOKTA RANJAN BARIK, B.B.PRADHAN
30	CONTC/4220/2021 408/2021	SIMANCHALA MOHAPATRA-MP	ADV
31	CONTC/5955/2021 409/2021	ANANTA CHARAN SWAIN-MP	ADV
32	CONTC/5956/2021 410/2021	BHAGABAT PAL-MP	ADV
33	CONTC/5957/2021 411/2021	JAGANNATH SAHOO-MP	ADV
34	CONTC/5958/2021 412/2021	LAXMIDHAR DAKUA-MP	ADV
35	CONTC/5959/2021 413/2021	ARUNA KUMAR SAHOO-MP	ADV
36	CONTC/5960/2021 414/2021	BALABHADRA PRADHAN-MP	ADV
37	CONTC/5962/2021 415/2021	KRUSHNA CHANDRA MOHAPATRA-MP	ADV
38	CONTC/5963/2021 416/2021	PRASANTA KUMAR SAHOO-MP	ADV
39	CONTC/5964/2021 417/2021	MAHAMMED DOUD KHAN-MP	ADV
40	CONTC/5965/2021 418/2021	ALOKA NANDA DAKUA-MP	ADV
41	CONTC/5967/2021 531/2021	MD.NAWAB-MP	DILLIP KUMAR PRADHAN
42	RSA/434/2017 532/2021	P.V.SOMESWAR RAO@Y.S-MP	M/S.ARUN KU.MISHRA
43	RSA/394/2012 534/2021	PARSURAM PADHI-MP	DEBA KUMAR RATH
44	RSA/103/2021 535/2021	PARSURAM PADHI-MP	DEBA KUMAR RATH
45	RSA/103/2021 536/2021	MAYADHAR MURMU@MAJHI-MP	M/S.SUSANTA KUMAR DASH
46	RSA/214/2002 537/2021	S.KASINATH PRUSTY-MP	M/S.S.S.RAO
47	RSA/371/2016 551/2021	KISHAN GARG @ KRISHNA KUMAR GARG-MP	ANAMA CHARAN PANDA
48	CMP/541/2021 552/2021	MANJULATA LENKA-MP	M/S.BAIJAYANTI MOHANTY
49	CMP/1020/2018 553/2021	PRAMOD KUMAR PATRA-MP	DWARIKA PRASAD MOHANTY
50	CMP/542/2021 554/2021	SUKANTA KUMAR BEHERA-MP	BHASKAR CHANDRA PANDA
51	CMP/543/2021 555/2021	MANJULATA SAMANTRAY-MP	PRANAYANEE DAS MOHAPATRA
52	CMP/544/2021 556/2021	BHAGABAN BEHERA-MP	SUSANTA KUMAR NAYAK
53	CMP/530/2021 557/2021	SAKUNTALA MAHARANA-MP	S.S.JENA
54	CMP/545/2021 558/2021	AKHAYA KUMAR NAYAK-MP	AJIT CHANDRA MOHAPATRA
55	CMP/546/2021 559/2021	TARA BEHERA@ PARIDA-MP	M/S.AJODHYA RANJAN DASH
56	CMP/339/2019 560/2021	SANJIB SAHU @ SANJIB KUMAR SAHU-MP	BHABANI SANKAR DAS
57	CMP/548/2021 561/2021	SHYAM LATA AGRAWAL-MP	M/S.AMIYA KUMAR MOHANTY A
	CMP/839/2018		

58	568/2021 CRLREV/998/2017	PRAHALLAD SETHI-MP	M/S.ADITYA KUMAR MOHAPATRA
59	783/2021 MACA/250/2017	HELENA@KABERI ROUT-MP	M/S.SANJIB SWAIN
60	977/2021 CRLA/417/2018	SURESH KU.PRADHAN-MP	MR.A.K.SAHOO
61	978/2021 CRLA/212/2018	JAYAPRAKASH PATI-MP	M/S.DEVASHIS PANDA
62	979/2021 CRLA/542/2021	PRASANTA @ JHASAKETAN BHOI-MP	SUNIL KUMAR PANDA
63	980/2021 CRLA/542/2021	PRASANTA @ JHASAKETAN BHOI-MP	SUNIL KUMAR PANDA
64	981/2021 CRLA/543/2021	ASHOK KUMAR MOHANTY-MP	PRANAYA KUMAR DASH
65	982/2021 CRLA/543/2021	ASHOK KUMAR MOHANTY-MP	PRANAYA KUMAR DASH
66	983/2021 CRLA/543/2021	ASHOK KUMAR MOHANTY-MP	PRANAYA KUMAR DASH
67	984/2021 CRLA/544/2021	BIJAYA KUMAR BHOI-MP	ASUTOSH TRIPATHY
68	985/2021 CRLA/546/2021	BHAGABATA NAIK-MP	BHAGABAT PRASAD RATH
69	986/2021 CRLA/546/2021	BHAGABATA NAIK-MP	BHAGABAT PRASAD RATH
70	987/2021 CRLA/546/2021	BHAGABATA NAIK-MP	BHAGABAT PRASAD RATH
71	988/2021 CRLA/546/2021	BHAGABATA NAIK-MP	BHAGABAT PRASAD RATH
72	989/2021 CRLA/417/2019	SANTOSH BISWAL-MP	BAIBASWATA PANIGRAHI MR.PULAKITA MOHANTY
73	1046/2021 BLAPL/5709/2021	ARUPANANDA PRADHAN-MP	PRAVASH CH. JENA
74	1047/2021 BLAPL/8785/2021	KULAMANI SAHU-MP	PADMANAVA JENA
75	1051/2021 BLAPL/3971/2021	SHYAMA MATTAM-MP	PRASANTA KUMAR NANDA
76	1400/2021 WPC(OAC)/860/2001	BALLAVANANDA NAYAK-MP	M/S SASHI BHUSAN JENA
77	1401/2021 WPC(OAC)/3135/2001	GOLAP SAHOO-MP	M/S SHARAT KUMAR DAS
78	1402/2021 WPC(OAC)/1319/2001	AMULYA BHUSAN MOHAPATRA-MP	SRINIVAS MISHRA I
79	1403/2021 WPC(OAC)/2954/2001	NIGAM KUMAR PATNAIK-MP	SANJIB MOHANTY
80	1404/2021 WPC(OAC)/2954/2001	NIGAM KUMAR PATNAIK-MP	SANJIB MOHANTY
81	1405/2021 WPC(OAC)/3261/2001	MADHU SUDAN ROUT-MP	M/S PRASANNA KUMAR BHUYAN
82	1406/2021 WPC(OAC)/2197/2001	SRIKANTA KUMAR SAHOO-MP	M/S N DAS
83	1407/2021 WPC(OAC)/3225/2001	HARIPADA BISWAL-MP	M/S P.C. MISHRA
84	1409/2021 WPC(OAC)/1557/2001	BIMBADHAR PADHI-MP	DR. DINABANDHU MISHRA
85	1410/2021 WPC(OAC)/1557/2001	BIMBADHAR PADHI-MP	DR. DINABANDHU MISHRA
86	1412/2021 WPC(OAC)/2563/2001	RABINDRA NATH SAMAL-MP	M/S C. ANANDA RAO
87	1413/2021 CRLMC/1842/2021	AJIT KUMAR SWAIN-MP	SIDHARTHA DAS
88	1413/2021 WPC(OAC)/3503/2001	KARTIK CHANDRA OJHA-MP	M/S B.N. LENKA
89	1414/2021	NABAKISHORE MAHANTA-MP	K.K. SWAIN

90	WPC(OAC)/1330/2001 1415/2021 CRLMC/1451/2021	JAGNESWAR ACHARYA-MP	MOHENDRA KUMAR MOHAPATRO
91	1416/2021 CRLMC/1451/2021	JAGNESWAR ACHARYA-MP	MOHENDRA KUMAR MOHAPATRO
92	1417/2021 CRLMC/1844/2021	GOUTAM KUMAR MALLICK-MP	GYANENDRA CHANDRA SWAIN
93	1417/2021 WPC(OAC)/1335/2001	RASHMI RANJAN PANDA-MP	BUDHADEV ROUSTRAY
94	1418/2021 CRLMC/2039/2017	JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
95	1418/2021 WPC(OAC)/2807/2001	JAYA KRISHNA SAHOO-MP	MIRA GHOSE
96	1419/2021 CRLMC/3059/2018	JINDAL INDIA THERMAL POWER LIMITED-MP	SATYAJIT MOHANTY MR.BISWA MOHAN PATNAIK
97	1420/2021 CRLMC/3550/2011	SUJIT RAY CHOUDHURY-MP	M/S.S.D.DAS
98	1421/2021 CRLMC/3550/2011	SUJIT RAY CHOUDHURY-MP	M/S.S.D.DAS
99	1421/2021 WPC(OAC)/3458/2001	ISWAR CHANDRA BHATTA-MP	M/S. PRAFULLA KUMAR MOHAPATRA
100	1422/2021 CRLMC/13/2021	M/S. SINHOTIA METALS AND MINERALS PVT. LTD-MP	RAJJEET ROY
101	1423/2021 CRLMC/2806/2019	SHYAM SUNDAR JINDAL-MP	M/S.SATYAJIT MOHANTY
102	1425/2021 WPC(OAC)/3467/2001	UMA SHANKAR PATTNAIK-MP	M/S B.R. SARANGI
103	1426/2021 WPC(OAC)/3603/2001	NIRANJAN PRADHAN-MP	M/S K.K SWAIN
104	1427/2021 WPC(OAC)/1438/2019	DEBI PRASAD JENA-MP	SIDHESWAR MALLIK
105	1431/2021 WPC(OAC)/3489/2001	MAA CHANDI SHARMIKA SANGHA-MP	M/S D.P. SARANGI
106	1432/2021 WPC(OAC)/2281/2000	Y. TATA RAO-MP	M/S C.A. RAO
107	1434/2021 WPC(OAC)/458/2001	JAGATANANDA TRIPATHY-MP	M/S SASHI BHUSAN JENA
108	1435/2021 WPC(OAC)/458/2001	JAGATANANDA TRIPATHY-MP	M/S SASHI BHUSAN JENA
109	1436/2021 WPC(OAC)/458/2001	JAGATANANDA TRIPATHY-MP	M/S SASHI BHUSAN JENA
110	1442/2021 WPC(OAC)/3493/2001	BISHNU PRASAD MISHRA-MP	M/S A.K. MISHRA
111	1849/2021 WA/761/2021	ODISHA LIFT IRRIGATION CORPORATION LTD.-MP	SATYABRATA MOHANTY (1)
112	1850/2021 WA/762/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
113	1851/2021 WA/762/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
114	1852/2021 WA/762/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
115	1853/2021 WA/762/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
116	1854/2021 WA/763/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
117	1855/2021 WA/763/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
118	1856/2021 WA/763/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
119	1857/2021 WA/763/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
120	1858/2021 WA/417/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)

121	1859/2021 WA/764/2021	STATE POLLUTION CONTROL BOARD,ODISHA-MP	BIBUDHENDRA DASH
122	1860/2021 WA/764/2021	STATE POLLUTION CONTROL BOARD,ODISHA-MP	BIBUDHENDRA DASH
123	14410/2021 WP(C)/31323/2021	VIKASH KUMAR SAHA-MP	SIDHARTHA RAY
124	14413/2021 WP(C)/31265/2021	KAILASH CHANDRA KATHUA-MP	ASHIS KUMAR MISHRA
125	14414/2021 WP(C)/31326/2021	M/S P J MINERALS INTERNATIONAL PVT. LTD.-MP	SIDHARTHA DAS
126	14415/2021 WP(C)/12589/2017	RABINDRANATH SAMAL-MP	M/S.P.K.SATAPATHY
127	14417/2021 WP(C)/31327/2021	MANISH PRADHAN @ MANISH KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
128	14419/2021 WP(C)/31331/2021	MANISH PRADHAN @ MANISH KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
129	14420/2021 WP(C)/31336/2021	UMESH CHANDRA PATTNAIK-MP	A.N.DAS
130	14422/2021 WP(C)/31337/2021	MAHANANDA BAROI-MP	PRASANTA KUMAR NANDA
131	14423/2021 WP(C)/31335/2021	BIDYASINI GOUDA-MP	DINESH KUMAR PANDA
132	14424/2021 WP(C)/31339/2021	DEBENDRA KUMAR SAHOO-MP	PRASANTA KUMAR MISHRA
133	14425/2021 WP(C)/31341/2021	SATYA NARAYAN SETHI-MP	PRASANTA KUMAR MISHRA
134	14426/2021 WP(C)/31342/2021	GIRIDHARI SUNDARA-MP	PURUSOTTAM CHULI
135	14427/2021 WP(C)/31343/2021	SUSHREESANGITA PATI-MP	KRISHNA CHANDRA SAHU
136	14428/2021 WP(C)/31344/2021	SAGARI MALIK-MP	SOUBHAGYA KUMAR DASH
137	14429/2021 WP(C)/7035/2021	UTTAM KUMAR SAHU-MP	JYOTSNARANI RATH
138	14430/2021 WP(C)/31345/2021	SASMITA SANTY-MP	KRISHNA CHANDRA SAHU
139	14431/2021 WP(C)/24536/2021	SUDAM NAYAK-MP	N.P.PARIJA
140	14432/2021 WP(C)/31347/2021	SHIBA SHAKTI SHG, BODEN,-MP	PRASHANTA KUMAR NAYAK
141	14433/2021 WP(C)/31349/2021	KIRANBALA DAS-MP	BIPLAB P.B. BAHALI
142	14434/2021 WP(C)/31350/2021	USHA PATRA @ USHA RAO-MP	SIDHARTH PRASAD DAS
143	14435/2021 WP(C)/29459/2021	M/S CTM AGRO TEXTILES-MP	AMITAV DAS
144	14436/2021 WP(C)/31360/2021	BANK OF MAHARASHTRA-MP	PRADEEP KUMAR MOHAPATRA
145	14437/2021 WP(C)/31368/2021	SAROJ KANTA PATI-MP	ARIJEET MISHRA
146	14438/2021 WP(C)/31370/2021	BIKASH KUMAR PRUSTY-MP	DIPTI RANJAN BHOKTA
147	14439/2021 WP(C)/31372/2021	JHULAN KHAN-MP	SATYABRATA MOHANTY
148	14440/2021 WP(C)/31371/2021	M/S. TSM CARRIER-MP	ADHIRAJ MOHANTY
149	14441/2021 WP(C)/30656/2020	BHAGAT SETH-MP	KRISHNA CHANDRA SAHU
150	14442/2021 WP(C)/16778/2021	PRASANNA KUMAR GOCHHAYAT-MP	MANAS PATI
151	14443/2021 WP(C)/29842/2021	PRAMOD KUMAR BEHERA-MP	SUSANTA KUMAR DASH
152	14444/2021	PARTHA SARATHI MISHRA-MP	BUDHADEV ROUSTRAY

153	WP(C)/31376/2021 14445/2021	MAMULA PRADHAN-MP	SUSANTA KUMAR DASH
154	WP(C)/29844/2021 14446/2021	RABINDRA NATH GOUDA-MP	TRILOCHAN NANDA
155	WP(C)/31380/2021 14447/2021	MAHENDRA KUMAR MISHRA-MP	TRILOCHAN NANDA
156	WP(C)/31381/2021 14448/2021	ANUPAMA NAIK-MP	ANANTA KUMAR MOHAPATRA
157	WP(C)/31382/2021 14449/2021	ARUNA KUMAR DAS-MP	TRILOCHAN NANDA
158	WP(C)/31383/2021 14450/2021	PRIYABRATA SETHI-MP	SUSANTA KUMAR DASH
159	WP(C)/29846/2021 14451/2021	GITANJALI DEHURI-MP	SUSANTA KUMAR DASH
160	WP(C)/29848/2021 14452/2021	SANKARSAN PRADHAN-MP	SUSANTA KUMAR DASH
161	WP(C)/29850/2021 14453/2021	SUBHRANSHU SEKHAR MALLICK-MP	SUSANTA KUMAR DASH
162	WP(C)/29851/2021 14454/2021	M/S EAST COAST RAILWAY CONTRACT SHRAMIK UNION-MP	VIHAR KANTI SATAPATHY
163	WP(C)/31384/2021 14455/2021	AKSHAYA KUMAR BEHERA-MP	SUSANTA KUMAR DASH
164	WP(C)/29852/2021 14456/2021	PRAKASH CHANDRA SETHI-MP	SUSANTA KUMAR DASH
165	WP(C)/29854/2021 14457/2021	BIRENDRA KUMAR BHOI-MP	SUSANTA KUMAR DASH
166	WP(C)/29855/2021 14458/2021	NARASINGH MANDANGI-MP	A.B.PARIDA
167	WP(C)/31387/2021 14459/2021	RAJESH PATEL-MP	PRASANTA KUMAR SATAPATHY
168	WP(C)/31389/2021 14460/2021	DHARANIDHAR MALLICK-MP	SUSANTA KUMAR DASH
169	WP(C)/29857/2021 14461/2021	KISHOR KUMAR BHANJA-MP	SYAMALENDU PATTNAIK
170	WP(C)/31386/2021 14462/2021	KISHOR KUMAR BHANJA-MP	SYAMALENDU PATTNAIK
171	WP(C)/31388/2021 14463/2021	SAMEER NAIK-MP	SIDDHARTHA SAMAL
172	WP(C)/31390/2021 14464/2021	GOBARDHAN ACHARYA-MP	DURLABHA RANJAN MISHRA
173	WP(C)/31391/2021 14465/2021	DAYANIDHI HOTA-MP	DURLLABHA RANJAN MISHRA
174	WP(C)/31392/2021 14466/2021	MAGUNI DASH-MP	DURLLABHA RANJAN MISHRA
175	WP(C)/31394/2021 14467/2021	DURGA CHARAN BHOI-MP	DURLLABHA RANJAN MISHRA
176	WP(C)/31396/2021 14468/2021	SANTOS KUNAR BAURI @ M SANTOSH-MP	PRADIP KUMAR MALLICK
177	WP(C)/31397/2021 14469/2021	REGIONAL COOPERATIVE MARKETING SOCIETY,BBSR-MP	AKHYAYA KUMAR MISRA
178	WP(C)/31398/2021 14471/2021	UTTARPARSWA MATH-MP	M/S.KISHORE KU.JENA
179	WP(C)/796/2010 14472/2021	UTTARPARSWA MATH-MP	M/S.KISHORE KU.JENA
180	WP(C)/797/2010 14473/2021	UTTARPARSWA MATH-MP	M/S.KISHORE KU.JENA
181	WP(C)/798/2010 14474/2021	DR.N.SAGARIKA-MP	SUBHADUTTA ROUSTRAY
182	WP(C)/36038/2020 14475/2021	DR.JITENDRA PATRA-MP	SUBHADUTTA ROUSTRAY
183	WP(C)/36033/2020 14476/2021	DR.SANTANU KUMAR PADHI-MP	SUBHADUTTA ROUSTRAY
	WP(C)/36031/2020		

184	14477/2021 WP(C)/36035/2020	DR.ABHISHEK SAHOO-MP	SUBHADUTTA ROUTRAY
185	14478/2021 WP(C)/31411/2021	DILLIP KUMAR DWIBEDI@DWIBEDEY-MP	DEBASIS MISHRA
186	14479/2021 WP(C)/1766/2018	RADHAKANTA DEB BIJE-MP	M/S.DAYANANDA MOHAPATRA
187	14484/2021 WP(C)/18260/2015	K.PRUTVIRAJ SINGH-MP	M/S.H.M.DHAL
188	14486/2021 WP(C)/11522/2021	SIRISH CHANDRA MISHRA-MP	PRANAYA KU.DASH
189	14487/2021 WP(C)/21564/2020	SAHADEV BARIK-MP	BIMBISAR DASH
190	14488/2021 WP(C)/26548/2021	M/S MYTHRI INFRASTRUCTURE AND MINING INDIA PVT.LTD. PATNAIK	
191	14489/2021 WP(C)/31429/2021	RAJESWARI NANDI@PATRA-MP	SATRUGHNA DASH A
192	14490/2021 WP(C)/31432/2021	KAILASH CHANDRA PRADHAN-MP	KSHIROD KUMAR ROUT
193	14491/2021 WP(C)/31441/2021	PRATIK ANAND-MP	BIBHU PRASAD DAS
194	14492/2021 WP(C)/31440/2021	MANAS KUMAR BARIK-MP	SYAMALENDU PATTNAIK
195	14493/2021 WP(C)/8236/2021	PRAGYAN MISHRA-MP	AKSHAYA KUMAR PATI
196	14494/2021 WP(C)/8231/2021	PRAGYAN MISHRA-MP	AKSHAYA KUMAR PATI
197	14495/2021 WP(C)/31446/2021	SASMITA DASH-MP	SASWAT DAS
198	14496/2021 WP(C)/10034/2021	KARTIK PRASAD JENA-MP	SURYA NARAYAN PATNAIK
199	14497/2021 WP(C)/31455/2021	PATA SIBA SHANKAR-MP	PRASANTA KUMAR PANDA
200	14498/2021 WP(C)/31456/2021	DUSHILA MANDAL-MP	SUSANTA KU. MISHRA
201	14499/2021 WP(C)/31459/2021	BALUNKESWAR SAHOO-MP	HEMANTA KUMAR RATSINGH
202	14500/2021 WP(C)/31350/2021	USHA PATRA @ USHA RAO-MP	SIDHARTH PRASAD DAS
203	14501/2021 WP(C)/31464/2021	MANASWINI SAHOO-MP	JAYANTA KUMAR KHANDAYATRAY
204	14502/2021 WP(C)/31465/2021	BILAS KUMAR BISWAL-MP	NAGEN KUMAR BARIK
205	14503/2021 WP(C)/31467/2021	SAKTIKANTA DAS-MP	NAGEN KUMAR BARIK
206	14505/2021 WP(C)/3150/2020	PRADEEP KU.DHAL-MP	K.K.SWAIN
207	14506/2021 WP(C)/13182/2020	TAPAN KUMAR LENKA-MP	GANESH PRASAD MOHANTY
208	14507/2021 WP(C)/29438/2021	RAJESH KUMAR MOHAPATRA-MP	KALI PRASANNA MISHRA
209	14508/2021 WP(C)/19803/2021	KUMUDA CHANDRA PATTNAIK-MP	BIRAJA PRASANNA DAS
210	14509/2021 WP(C)/31473/2021	ANIL KUMAR MOHANTY-MP	GYANALOKA MOHANTY
211	14510/2021 WP(C)/31474/2021	SANTOSH KUMAR SATPATHY-MP	AKSHYANGSHU SEKHAR NANDY
212	14511/2021 WP(C)/31476/2021	BIJETA SAHA-MP	SHASHI BHUSAN JENA
213	28/2021 OJC/12330/2000	DILLIP KU.PATODIA-MP	
214	36/2021 ARBP/73/2007	DHIREN KR.SINGH-MP	
215	37/2021	DHIREN KR.SINGH-MP	

	ARBP/72/2007		
216	137/2021 CONTC(CPC)/166/2006	CHAITANYA BARAD-MP	
217	138/2021 CONTC(CPC)/166/2006	CHAITANYA BARAD-MP	
218	377/2021 FAO/66/2020	SWATI JENA-MP	
219	378/2021 FAO/262/2020	KABI PRADHAN-MP	
220	470/2021 WPC(OA)/1760/2000	SRIDHAR NAYAK-MP	
221	471/2021 WPC(OA)/1760/2000	SRIDHAR NAYAK-MP	
222	533/2021 RSA/137/2016	MAINJAN BIBI@MUNIJAN-MP	
223	1048/2021 BLAPL/8272/2021	RAJU BAROI-MP	
224	1049/2021 BLAPL/5258/2021	RITA JEE-MP	
225	1050/2021 BLAPL/7542/2021	LAXMAN PRADHAN @ LACHANNA RAO @ BALU-MP	
226	1146/2021 ABLAPL/14425/2019	SOMNATH PATI @SAMANTHA PATI-MP	
227	1147/2021 ABLAPL/9563/2019	KARTIK DAS-MP	
228	1148/2021 ABLAPL/12224/2020	SOUMYARANJAN DAS @ SOMANATH DASH-MP	
229	1149/2021 ABLAPL/4710/2018	CHANDRASEKHAR NAYAK-MP	
230	1150/2021 ABLAPL/10613/2021	MAYA NAYAK-MP	
231	1411/2021 WPC(OAC)/2227/2001	MOHAMMED SAMIM-MP	
232	1412/2021 CRLMC/1221/2021	GUPTESWAR SWAIN-MP	
233	1414/2021 CRLMC/1507/2021	ABANI KUMAR SAHU-MP	
234	1415/2021 WPC(OAC)/2318/2001	DR. SUBHASH CHANDRA SAMANTRAY-MP	M/S S.C. SAMANTARAY
235	1416/2021 WPC(OAC)/2318/2001	DR. SUBHASH CHANDRA SAMANTRAY-MP	M/S S.C. SAMANTARAY
236	1419/2021 WPC(OAC)/2318/2001	DR. SUBHASH CHANDRA SAMANTRAY-MP	
237	1420/2021 WPC(OAC)/2318/2001	DR. SUBHASH CHANDRA SAMANTRAY-MP	
238	1422/2021 WPC(OAC)/2799/2001	BIBHUTI BHUSAN BHOL-MP	
239	1423/2021 WPC(OAC)/528/2001	SARAT CHANDRA MOHAPATRA-MP	
240	1424/2021 WPC(OAC)/528/2001	SARAT CHANDRA MOHAPATRA-MP	
241	1428/2021 WPC(OAC)/2319/2001	MIHIR KUMAR PARIDA-MP	
242	1429/2021 WPC(OAC)/745/2001	PRADEEP KUMAR SWAIN-MP	ASC
243	1430/2021 WPC(OAC)/602/2001	SACHIDANANDA SAHU-MP	
244	1433/2021 WPC(OAC)/825/2001	SAILABALA DAS-MP	
245	1437/2021 WPC(OAC)/2073/2001	PARSURAM DASH-MP	
246	1438/2021 WPC(OAC)/187/1997	PITAMBAR PRUSTY-MP	

247	1439/2021 WPC(OAC)/215/2001	ANADI CHARAN SAMAL-MP	
248	1440/2021 WPC(OAC)/420/1995	RADHASHYAM BARIK-MP	
249	1441/2021 WPC(OAC)/1258/1995	NIRANJSAN PRADHAN-MP	
250	14411/2021 WP(C)/30346/2021	BANAJYOTSNA MISHRA-MP	
251	14412/2021 WP(C)/30340/2021	BHARATI CHOUDHURY-MP	
252	14416/2021 WP(C)/3748/2021	RAGHUNANDAN DASH-MP	
253	14418/2021 WP(C)/27213/2021	PRABHAT CHANDRA BISWAL-MP	
254	14470/2021 WP(C)/28394/2021	BABITA PRADHAN-MP	NALINI KANTA DASH
255	14480/2021 WP(C)/23848/2019	DILLIP KUMAR PATTNAIK-MP	
256	14481/2021 WP(C)/2866/2021	M/S.ARUN UDYODA PVT LTD.-MP	
257	14482/2021 WP(C)/2876/2021	M/S.ARUN UDYODA PVT.LTD.-MP	
258	14483/2021 WP(C)/30222/2021	M/S.TRISAT ESTATE AND CONSTRUCTION PVT. LTD.-MP	
259	14485/2021 WP(C)/15566/2021	BHASKAR BEHERA-MP	
260	14504/2021 WP(C)/28966/2011	URBASHI SAHOO-MP	